

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

Original Application No. 139//2025/EZ

IN THE MATTER OF:

News Item titled "Byrnihat bags titles of most polluted city in India yet again"
appearing in The Shillong Times dated 12.07.2025

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FILED BY:

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Filed On : .01.2026

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH AT KOLKATA**

**Original Application No. 139/2025/EZ
IN THE MATTER OF:**

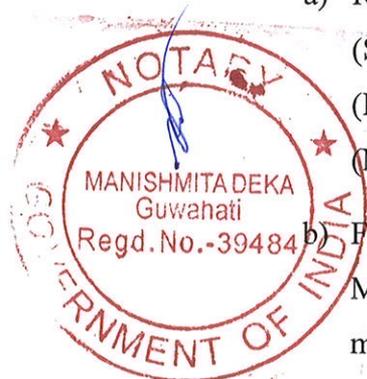
**News Item titled "Byrnihat bags titles of most polluted city in India yet again"
appearing in The Shillong Times dated 12.07.2025**

Affidavit-in- reply on behalf of the Assam Pollution Control Board

I, Sri Gautam Krishna Misra, aged about 59 years working as Member Secretary, having its office at Bamunimaidam, Guwahati-781021, Assam do hereby as deponent solemnly affirm and state as under:

That, I in the capacity of Member Secretary of Assam Pollution Control Board, (hereinafter referred to as the Board), and conversant with the facts and circumstances do hereby solemnly affirm state as follows:

1. That this affidavit is submitted in compliance with the order of the Hon'ble Tribunal passed on 23.07.2025 in the above matter namely the News Item titled "Byrnihat bags titles of most polluted city in India yet again" appearing in The Shillong Times dated 12.07.2025".
2. The deponent begs to state that, the Board regularly monitoring the Ambient Air Quality in Byrnihat of Assam side at following location under National Air Monitoring programme (NAMP) using manually operated semi-automatic Respirable Dust Samplers:
 - a) Rooftop of Central Academy for State Forest Service, Byrnihat (Station Code: 1056) monitors air quality data for four (4) pollutants viz. PM10 (Particulate Matter), PM2.5, Sulphur dioxide (SO₂) and Nitrogen dioxide (NO₂)
 - b) Further, the Board has also installed a Continuous Ambient Air Quality Monitoring Station (CAAQMS) at Central Academy for SFS, Byrnihat and it monitors air quality data of the fourteen (14) pollutants viz PM2.5, PM10, NO, NO₂, NO_x, NH₃, SO₂, CO, Ozone, Benzene, Toluene, Eth-Benzene, MP-



Xylene and O-Xylene continuously on a regular basis (every 15 mins data, 24X7).

The Ambient Air Quality of Byrnihat (during Jan, 2025 - Dec, 2025), based on Integration of one MAAQMS and one CAAQMS data is annexed as **Annexure I**

APCB Reply:

3. *That the averments made in the news article, is regarding an analysis conducted by the independent research organisation Centre for Research on Energy and Clean Air (CREA), stating Byrnihat ranked as the most polluted city in India in the first half of 2025, recording an average PM_{2.5} concentration of 133 micrograms per cubic metre.*

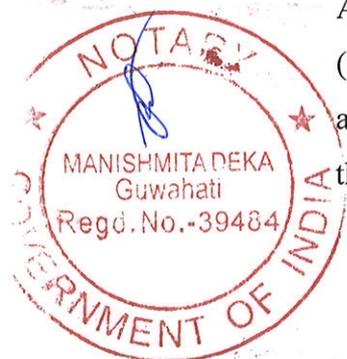
It is respectfully submitted that the Board denies the authenticity of such reports and the average PM_{2.5} concentration at Byrnihat, average PM_{2.5} concentration at Byrnihat, Assam as monitored (Manual Monitoring Station & CAAQMS) during first half of the year 2025 (January,2025-July,2025) was recorded to be 110.6 micrograms per cubic metre.

4. *That the claims made in the news article is about Byrnihat being identified by the 2024 IQ Air World Air Quality Report as the most polluted metropolitan area globally, with an annual average PM_{2.5} concentration of 128.2 µg/m³.*

The Board humbly denies the assertion as no corroborated monitoring data supporting this comparison was found in its records. Further, based on the claims made in the news article, regarding exceedance of annual National Ambient Air Quality Standard (NAAQS), it is respectfully submitted Byrnihat, Assam has recorded huge exceedance of in terms of the pollutants PM₁₀ (214.1µg/m³ against prescribed annual average of 60 µg/m³), PM_{2.5}(116.5µg/m³ against prescribed annual average of 40 µg/m³) for the year 2024, while meets the standards for SO₂ and NO₂ for the year 2024.

The mean reading of Manual Monitoring and CAAQMS data of Byrnihat, Assam for the year 2024 is annexed as **Annexure- II**.

5. *That the allegations made in the news article pertain to the claim that most of Byrnihat's industrial pollution originates from the Assam side.*



It respectfully submitted that CPCB is having a robust monitoring mechanism to ensure compliance of industry specific standards. Installation of Online continuous effluent/emission monitoring system (OCEMS) has been mandated to all the highly polluting industries in the Country. The data generated from the OCEMS are connected to the CPCB server by these industries on a real time basis and CPCB monitors the data on daily basis to see whether there is any exceedance of the specific parameters. Upon detection of any exceedance of any one or more specific standards, CPCB uses to monitor these industries physically in detail.

6. The Deponent humbly submits the action taken by the Board are as follows: -

Byrnihat (Assam) has been identified as a Critically Polluted Area (CPA) by MoEF&CC, GOI. As per the latest updated monitoring of the CPCB in the year 2018, Byrniat (Assam) has ranked at sl. no. 23 of the 100 PIAs of polluted Industrial Cluster Areas in India. Following are the action taken by Assam Pollution Control Board:

- Assam Pollution Control Board (APCB) had prepared a Comprehensive Action Plan in consultation with various stakeholders.

The Copy of the Action Plan prepared by APCB is annexed as **Annexure III.**

- A comprehensive inspection cum monitoring programme was conducted in the Byrnihat CPA area during the month of March 2025 is annexed as **Annexure-IV.**
- The Board issued a letter vide no TECH-12017/1/2025-ROG-PCBA dated 14.05.2025 regarding prohibition of activities causing environmental degradation including hill cutting.

The copy of APCB letter dated 14.05.2025 on prohibition of activities causing environmental degradation including hill cutting is annexed as **Annexure-V**

- Assam Pollution Control Board had published Expression of Interest vide no LAB- 14014(11)/1/2025-LAB-PCBA/47 dated 28.03.2025 for conducting “Comprehensive Carrying Capacity Study of



Environmental Pollution Load and its source apportionment Study for the Critically Polluted Area (CPA) of Byrnihat (Assam).

The copy of EOI letter dated 28.03.2025 for conducting “Comprehensive Carrying Capacity Study of Environmental Pollution Load and its source apportionment Study for the Critically Polluted Area (CPA) of Byrnihat (Assam)” is annexed as **Annexure-VI**

- A meeting was organized by APCB officials with Industry representatives of industries located in the Byrnihat Area dated 10.04.2025 for improving the Air Quality Status in the Byrnihat Area and to ensure effective implementation of the action plan.

The copies of the minutes of the meeting dated 10.04.2025 is enclosed along with Newspaper cutting of the meeting **Annexure-VII**.

- Assam Pollution Control Board has issued a circular vide no TECH-13011/3/2025-ROG-PCBA dated 23.07.2025 regarding measures to be mandatorily undertaken by Industries located in the Byrnihat Critically Polluted Area for preventing and controlling fugitive emissions.

The Copy of the APCB Circular letter dated 23.07.2025 on mandatorily undertaken by Industries located in the Byrnihat Critically Polluted Area for preventing and controlling fugitive emissions is annexed as **Annexure -VIII**.

- In consultation with APCB, the Co-district commissioner Sonapur issued Prohibitory Order (U/s 163 BNSS) vide letter no eCF No. 144274 dated 30.03.2025 regarding restriction on illegal burning of debris and hill cutting in Byrnihat Area

The Copy of the Prohibitory Order (U/s 163 BNSS) issued by CO-District Commissioner, Sonapur letter dated 30.03.2025 on restriction on illegal burning of debris and hill cutting is annexed as **Annexure- IX**.



- In consultation with APCB, the Co-district Commissioner, Sonapur issued letter vide no MJ-69/31/2025-MAG-CD(DIM) dated 24.03.2025 to curb the illegal parking and to initiate special pollution checking drives for vehicles in the areas.

The Copy of the CO-District Commissioner, Sonapur letter dated 24.03.2025 on illegal parking and to initiate special pollution checking drives for vehicles is annexed as **Annexure- X.**

- APCB has already installed Manual Ambient Air Quality Monitoring Station (MAAQMS) at Byrnihat area (Assam side) for monitoring the air quality in the month of March 2022.
- APCB has also installed Continuous Ambient Air Quality Monitoring Station (CAAQMS) in Byrnihat area (Assam side) for real time monitoring the air quality status in the month of January 2023.
- Air Quality Index (AQI) for the period of July- 2025 to Dec- 2025 baasd on CAAQMS data of Byrnihat station is **enclosed as Annexure- XI**
- Direction has been issued by the PCBA to carry out plantation in the industrial cluster and such conditions have been laid down in the CTE/CTO certificates.
- Guidelines on Coal handling have been issued vide No. WB/LB-306/2017-18/334 dated 27.02.2020 by the Board.

The copy of the Guideline of Coal handling issued vide APCB letter dated 27.02.2020 is annexed as **Annexure - XII.**

- Dissemination of daily Air Quality Index(AQI) through CPCB portal <https://cpcb.nic.in/aqi-bulletin-3/>
- Dissemination of real-time Air Quality Index (AQI) through CPCB portal https://airquality.cpcb.gov.in/AQI_India/
- Dissemination of Manual AAQ station through APCB portal.



7. It may also be noted that CPCB had recently clarified that the AQI values published by agencies other than CPCB differ because they use calculation methods and breakpoint concentrations that do not align with the National AQI which was developed in collaboration with reputed scientific institutions and organizations, taking into account Indian climatic conditions, background concentrations and relevant health studies. Furthermore, data published by several external platforms frequently rely on low-cost sensor-based monitoring techniques, which may be prone to calibration challenges and data quality inconsistencies.
8. The Deponent further like to states that no worldwide ranking of cities for pollution levels is conducted by any official authority. While guidelines from World Health Organisation (WHO) serve as a guidance document, countries prepare their own air quality standards based on their climatic and environmental conditions, geography, background levels and other national circumstances. In India, the Ministry of Environment, Forest & Climate Change (MoEFCC) has notified the National Ambient Air Quality Standards (NAAQS) for twelve air pollutants in order to safeguard public health and environmental quality. The MoEFCC also conducts the annual Swachh Vayu Survekshan to assess and rank 130 cities under National Clean Air Programme (NCAP) based on the air quality improvement measures undertaken by them.
9. That in addition to the aforesaid submissions, it is therefore submitted that this answering Respondent shall abide by any/all orders or directions passed by this Hon'ble Tribunal and craves the leave of this Hon'ble Tribunal to file additional affidavit, if so required



DEPONENT

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Sl. No.....10.....
Date.....6/1/2026.....

VERIFICATION:

I, the deponent herein above, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief, that no part of it is false and nothing material has been concealed therefrom.

Verified at Guwahati on this 6th day of January, 2026.

Gautam Krishna Misra
DEPONENT

Identified by: -

Siddhartha Baruah
495/1999.
(Advocate)

6/1/26
NOTARY
MANISHMITA DEKA
Govt. of India
Guwahati, Regd.No.-39484





**Ambient Air Quality of Byrnihat (during Jan, 2025 - Nov,2025)
(based on Integration of one MAAQMS and one CAAQMS data)**

Month	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	PM ₁₀ (µg/m ³)	PM _{2.5} (µg/m ³)
Jan, 2025	11.7	16.0	309	205
Feb, 2025	11.6	8.4	224	144
Mar, 2025	21.7	16.4	215	154
Apr, 2025	22.8	13.7	162	115
May, 2025	22.5	10.1	124	82
Jun, 2025	7.8	7.7	116	72
Jul, 2025	7.1	8.5	122	69
Aug, 2025	6.8	6.8	108	65
Sep, 2025	6.9	7.6	102	62
Oct, 2025	7.0	7.4	107	65
Nov, 2025	5.8	7.2	103	65
Dec, 2025	12.1	9.8	151	99



Ambient Air Quality of Byrnihat (during Jan, 2024-Dec,2024)
(based on Integration of one MAAQMS and one CAAQMS data)

Month	SO₂ (µg/m³)	NO₂ (µg/m³)	PM₁₀ (µg/m³)	PM_{2.5} (µg/m³)
Jan, 2024	12.0	42.6	269	169
Feb, 2024	9.1	51.4	336	183
Mar, 2024	9.6	44.8	278	151
Apr, 2024	8.0	47.4	212	133
May, 2024	13.7	26.3	166	94
Jun, 2024	18.4	12.8	159	86
Jul, 2024	15.6	16.3	158	86
Aug, 2024	14.1	15.0	156	92
Sep, 2024	18.5	9.1	133	78
Oct, 2024	25.8	8.2	152	91
Nov, 2024	32.4	12.8	209	140
Dec, 2024	14.4	18.8	316	188
Annual Mean	16.0	25.5	212	124

Comprehensive Environmental
Pollution Abatement Action Plan
Byrnihat Industrial Cluster - Assam



Pollution Control Board, Assam – 2020



FORWARD

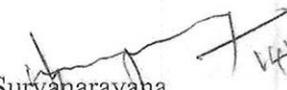
The action plan for Comprehensive Environmental Pollution Abatement is necessary to control pollution in any area where pollution sources are identified, pollutants are measured, assessed and found exceeding permissible limits. To implement such action plans is a responsibility of any SPCB and all concerned agencies/stakeholders.

Based on updated CEPI score (Monitored during 2018) of 100 PIAs, Byrnihat (Assam) industrial cluster ranked at 23, which indicate it falls under Critical polluted area, an action plan for Byrnihat (Assam) industrial cluster is prepared.

In Assam, recently Byrnihat Industrial Cluster is identified as critically polluted area. In quick response, Pollution Control Board, Assam (PCBA) has prepare an action plan, in consultation with main stakeholders and industries, and issued necessary directions to bring down the pollution level at source in the area.

We are hopeful that the implementation of this proposed Action Plans would restore the environmental quality of Byrnihat industrial cluster.

Place- Guwahati
Date: 14-01-2020


Y. Suryanarayana
Chairman, PCBA

14/1/20

1. BYRNIHAT AT A GLANCE:

Byrnihat, at 100 m above mean sea level, is a small industrial town situated approximately 90 km. from Shillong and 14 km. from Guwahati on the main Guwahati - Shillong highway (NH 40). Byrnihat Industrial cluster is situated between ($26^{\circ}05'57.89''\text{N}$ latitude & $91^{\circ}52'34.53''\text{E}$ longitude) and ($26^{\circ}02'30.88''\text{N}$ Latitude & $91^{\circ}52'03.09''\text{E}$ longitude). The area covers Northern part of Ri-Bhoi district bordering Assam. Byrnihat (which forms the southern watershed of the Brahmaputra River) area is drained by Umtreu River which is subsequently called Digaru in the Plains, Northeast of Byrnihat. Location map of the study area is presented in Fig.1 and covers an area of 6.0 sq. kms. The Byrnihat Polluted Industrial Area falls 2.87 sq. kms under Meghalaya and 3.13 sq kms belong to Assam



Fig 1: Locational Map of Byrnihat Industrial Cluster

Byrnihat is one of the industrial areas bordering Meghalaya and Assam. However, from industrial point of view, the study area is still at the stage of development. Moreover, the NH40-Guwahati Shillong (GS) road passing through Byrnihat remains mostly busy with vehicular traffic.



1.1. Climate and Topography

The Byrnihat area has sub-tropical climate with semi-dry summer and cold in winter. Average Rainfall ranges between 1500 mm to 2000 mm. The driest and coldest weather is in January and the wettest weather is in July whereas August is the warmest month of the year.

The entire Byrnihat area have undulated topography with mountains and hillocks.

1.2. Demography

The Byrnihat industrial cluster comprises of mainly four village namely

- a) Sarutari village,
- b) Tamulikuchi village,
- c) Ambher and
- d) Barni village.

The estimated population of Byrnihat is approx. 10,000 including large number of floating population who are engaged in labour activities in the industrial clusters. Since, Byrnihat is inhabited by different ethnic groups speaking different languages, it can be said that Byrnihat is a multi-lingual, multi-ethnic and multi-cultural in nature. Being an industrial area, it creates employment opportunity to the people and it is found that different ethnic groups speaking different languages residing in this place are employed in the industries

1.3. Health Care Centers and Educational Institutes

There is a government dispensary in Tamulikuchi Village and a private hospital – M/s North -East Cancer hospital & research institute nearby Byrnihat.

Different schools and government institutes are also situated in the periphery of Byrnihat Industrial cluster and which are listed below in **Table I**

Table I: List of Schools and Research Centre

Sl. No	Schools/Institutes	Co-ordinates
1	Tamulikuchi High School	26°04'22.0"N 91°52'31.7"E
2	Hograpara L.P. School	26°03'13.0"N 91°52'32.0"E
3	Ambher L. P School	26°05'21.7"N 91°52'44.4"E
4	Central Academy for State Forest Service	26°04'16.4"N 91°52'29.4"E
5	Goat Research Station	26°04'40.4"N 91°52'36.6"E

1.4. Classification of Industries

Classified industrial units mainly Coke and Cement Industries are observed in the periphery of the Byrnihat Polluted Industrial Area. As part of air and water pollution control measures for the flue gas/process emission and effluent industries have adopted multi cyclone, cyclone, dust collector/ scrubbing system as Air Pollution Control Measures and Effluent Treatment Plants/Sewage Treatment Plants in their premises along with other industrial establishments

Further directions were issued by the PCBA to all the industrial units which has failed to comply with the standard norms.

The classified industry details situated in the demarcated Byrnihat Industrial Area is presented at **Table II and III**

Table II: Type of Industries categorized as Large, Medium and Small

Sl. No	Type	Red	Orange	Green	Total
1	Large	7	Nil	Nil	7
2	Medium	1	Nil	Nil	1
3	Small	12	12	2	26
Total		20	12	2	34

Table III: List of Industries in Critical Area, Byrnihat

Sl.No.	Name & Address of Industry	Category
1	Royal Industries, 15th Mile, Barni.	Red (Small)
2	Kamakhya Power Solution, 15th Mile, Byrnihat.	Red (Small)
3	Hiland Infratech, Sarutari, Bournigaon, Byrnihat.	Red (Small)
4	Superlite AAC Block Industry, Sarutari, 14th Mile, Sonapur.	Red (Large)
5	Purbanchal Cement Ltd. Sarutari, Byrnihat, 14th Mile, G.S. Road, Kamrup.	Red (Large)
6	JK Avtar Pvt. Ltd. Unit-II, Byrnihat, Dist. Kamrup, Assam, Pin-793101	Red (Large)
7	JSB Cement LLP, 12th mile, Ambher, Jorabat, Kamrup.	Red (Large)
8	Vinayak Cement, Sarutari, Byrnihat, Sonapur, Kamrup.	Red (Medium)
9	K.R. Associates (Cement), Ambher, 12th Mile, Jorabat, Sonapur, Kamrup (M)	Red (Large)
10	Vinayak Energy, 12th Mile, Jorabat.	Red (Small)
11	G.M. Coke, 15 th mile Byrnihat	Red (Small)

Sl.No.	Name & Address of Industry	Category
12	Shyam Carbon Company, 12th Mile, Ambher, Jorabat.	Red (Small)
13	Radha Coke Product (P) Ltd. 12th Mile, Jorabat.	Red (Small)
14	Balaji Coke Industries, 15th Mile, Byrnihat.	Red (Small)
15	Global Coke Products, 12th Mile, Ambher, Jorabat.	Red (Small)
16	Pride Coke (P) Ltd. 12th Mile, Ambher, Jorabat.	Red (Small)
17	R.P.G. Coke Products, 15th Mile, Byrnihat.	Red (Small)
18	R.P. Associates (P) Ltd. Ambher, Jorabat.	Red (Large)
19	Jal Coke Company, Burni, Byrnihat.	Red (Small)
20	R.S.H. Agro Products, Ambher, 12th Mile, Jorabat	Orange (Small)
21	Yashvi Industries Pvt. Ltd. Maragdola, Sarutari, 14th Mile, Byrnihat, Sonapur.	Orange (Small)
22	Bellefonds, 12th Mile, Ambher, Jorabat.	Orange (Small)
23	Megha Quality Foods, Sarutari, Sonapur, 14th Mile.	Orange (Small)
24	J.S.B Entrade Pvt. Ltd. Unit-II, 12th Mile, Ambher, Jorabat.	Orange (Small)
25	Navya Agro Products Pvt. Ltd. 12th Mile, Ambher, Jorabat.	Orange (Small)
26	J.K. Avatar Pvt. Ltd. 15th Mile, Byrnihat.	Orange (Small)
27	Pride Coke Pvt. Ltd. Unit-II, 12th Mile, Jorabat.	Orange (Small)
28	Baba Udyog, 14th Mile, Sonapur PWD Road, Maragdola.	Orange (Small)
29	Premium Granules Pvt. Ltd. 14th Mile, Sonapur, Maragdola.	Orange (Small)
30	Shiv Baba Industries, 14th Mile, Sonapur, Maragdola.	Orange (Small)
31	Vinayak Poly Alloy, 14th Mile, Sonapur, Maragdola.	Orange (Small)
32	M/S. M.G.T. Motors, Jorabat	Orange (Small)
33	Hero Floor Tiles, 12th Mile, Ambher, Jorabat.	Green (Small)
34	K.P.I. Industries, Ambher, Jorabat.	Green (Small)

1.5. Drains contributing to pollution

There is one major drain with a length of approx. 6.8 kms flows through the Byrnihat area and discharges directly into Digaru river in Assam. Besides, wastewater is being

generated mainly from industrial, commercial and domestic activities are discharged into this drain. However, for the treatment of industrial effluents, all the water polluting units have installed their respective ETPs and therefore the drains carrying treated industrial discharge from the ETPs do not seem to impact the water quality. Although sewages originating from the individual households or commercial activities have their respective septic tanks/soak pits but due to inadequate capacity/improper design of septic tank/soak pits, septage/sullage is flowing in the open drains at several places and thereby degrading the water quality of Digaru river. Sewage Treatment Plant has not been set up yet in Assam. However, an STP has been proposed at the meeting point of Jorabat nallah with Digaru river, 15th mile Byrnihat.

1.6. Municipal Solid Waste

The municipal solid waste generated are being dumped at Boragaon dumping yard which is situated approximately 28 kms away from the Byrnihat area and hence it is not located within the periphery of the Byrnihat Industrial Cluster



2. Action Plan

Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
WATER						
1.	Water consumption from non-permitted sources (eg. Bore-well, tanker etc.) or more than permitted quantity is to be identified	It is observed that many industrial units have no proper control over water consumption which not only increase the overall w/w generation but also tends to w/w disposal mismanagement. Therefore, it is necessary to direct unit to restrict water consumption as per the quantity mentioned in CTO application and to also to direct concerned departments to seal the non-permitted bore wells.	Identification of source of water i.e. tanker, bore well, surface water etc. for its authenticity. Issue direction to stop the unauthorized use of water by the industries. Direction to seal the non-permitted bore well, tankers	CGWB/PCBA	Ongoing Process	
2	Sealing of unauthorized discharge other than regular discharge of effluents.	All industrial units shall be directed to operate only one outlet through flow meter for effluent disposal so that unauthorized discharge can be checked. The Concerned authority shall disconnect / seal such unauthorized discharge.	Concern authority will be asked to identify unauthorized outlet. All industrial units will be asked to submit notarized undertaking to PCBA	PCBA	Ongoing process 31.08.2020	Expenses, if any, to be borne by the unit having unauthorized outlet.
				PCBA	31.08.2020 (Short Term)	



Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
3.	Standard flow meter at final outlet of ETP	To control overflowing of drainage pipeline, it is necessary to control the discharge of excessive quantity of w/w from the industrial units (i.e. the w/w discharge should be as per CTO condition). To check the quantity of w/w being discharged it is proposed to provide standard flow meter at the final outlet.	with a copy to respective association stating that there is no unauthorized outlet. To set up vigilance cell for vigorous & surprise monitoring under supervision of senior officer. Direction will be issued to all the industrial units to install standard flow meter at the final outlet of ETP Standard flow meter required to install at final outlet of all ETPs	PCBA	Continuous 31.08.2020 (Short Term)	To be borne by the concerned industry. Association may assist individual units.
4	Drainage connection required to be discontinued permanently closed &	Drainage connection to be disconnected to permanently closed & non operative industrial units	Inventorisation of the permanently closed & non operative industrial units	PCBA	30.06.2020 (Short Term)	Expense is to be borne by the defaulter unit.



Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
	non operative industrial units.	and certified by ULBs/ Municipal Bodies and checked by PCBA. Careful monitoring of such units required to undertake by PCBA	Drainage connection to be disconnected of permanently closed & non operative industrial units and certified by ULBs/ Municipal Bodies and checked by PCBA. All zero discharge units will be asked to submit notarized undertaking to PCBA with a copy to respective association stating that there is no unauthorized outlet and observing zero discharge.	ULBs/ Municipal Bodies /PCBA	30.06.2020 (Short Term)	
5	Identification of unauthorized connection to drainage line or treated/untreated discharge to Digaru (Umtru) River.	Intensive monitoring shall be carried out of the units, which are located on the bank / adjacent to Digaru River.	Unauthorized connection in drainage line to be checked and disconnected by concerned authority and verified by PCBA	PCBA	30.06.2020 (Short Term)	Expense is to be borne by the defaulter unit.

Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
6.	Identification of non-biodegradable effluent	For better treatability at ETP units having non-biodegradable effluent shall be identified and shall be directed to segregate the said stream, and to install appropriate and effective treatment unit like incinerator.	Identification of the streams having non-biodegradable effluent where not possible/difficult/Techno economically not viable.	PCBA	31.08.2020 (Short Term)	Cost may be worked out
7	Installation of STP at the meeting point of Jorabat nallah with Digaru river, 15 th mile Bymihat.	Proper design of STP at Bymihat with full utilization capacity.	Laying of sewerage network and setting up of sewerage treatment plant.	Public Health Engineering/ ULBs/ Municipal Bodies	31.03.2023	Yet to be fixed
8.	Identification & rectification of various leaking manholes, overflowing pumping stations and other bypass system.	Master plan to Identify & rectify various leaking man holes, overflowing pumping stations and other bypass system in Jorabat- Digaru nallah to be prepared & implemented.	Foolproof mechanism for regular monitoring, cleaning and maintenance is required by concerned authority. To identify reasons of overflow of man-holes and to take adequate measures to control overflow.	ULBs/ Municipal Bodies /PWD (roads) ULBs/ Municipal Bodies, PWD (roads)	31.04.2021 31.04.2021	



Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
9.	Monitoring of surface and sub surface water quality	Surface and sub surface water quality is required to be checked periodically	To monitor surface and sub surface water quality. To increase monitoring locations.	PCBA	Ongoing process	-
AIR						
1.	Upgradation of air pollution control measures.	Air action plan for Byrnihat is under implementation. The industrial units shall be directed to upgrade APCM to meet the amended ambient air quality norms, if required.	Industrial units consuming solid fuel like coal, agro waste, etc. required to upgrade air pollution control system by installing bag filters /multi cyclone separator so that ambient air in the nearby area meet with the revised norms of PM2.5.	PCBA	31.04.2020	To be borne by the concerned industry. Association may assist individual units
2.	Plantation in the industrial estate	The industrial units shall be asked to provide adequate green belt in the periphery as well as	Considering the present plantation as baseline datum, five years plan for plantation of	Forest Dept/Land and Revenue Dept./PCBA	31.03.2022	



Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
3.	Control of fugitive emissions	wherever possible within the estate. Fuel handling, chemical storage and processes including pickling are the major source of fugitive emission. Hence the industrial units should adopt good housekeeping practices.	industrial estate to be submitted by the Industry-(Association) in consultation with Forest department. To allot unused plots, road side areas and other areas reserved for green belt within cluster area and to sign MoU between PCBA and Industry-(Association) for plantation. Good practices like cleaner production and cleaner technology to be adopted in fuel handling, process control in closed system and to have better housekeeping. To keep vigil checking on the concerned industries.	PCBA	Ongoing process	

Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
4.	Strengthening of ambient Air Quality Monitoring	The industrial units shall be asked to operate the existing AAQMS regularly and also to increase the no of stations	<ul style="list-style-type: none"> ➤ Existing AAQMS to be strengthened to monitor AAQ as per new notification. ➤ New AAQMS shall be installed. Installation of Continuous Ambient Air Quality Monitoring station (CAAQMS). 	PCBA	31.08.2020 (Short Term)	-
5.	To prepare guidelines for coal handling	Poor ambient air quality due to unloading and loading activity at railway yard.	<ul style="list-style-type: none"> ➤ To prepare guideline to control air pollution due to coal handling. ➤ To implement guidelines and take measures to control ambient air pollution. 	PCBA	29.04.2020	1.5 Crore
6.	Impact on health of within and surrounding population	Probable health risk within vicinity of 2 km from the cluster.	To carry out survey by reputed agency like local govt. health unit to know the detailed health impact assessment.	Local Health Unit	31.12.2020	-



Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
7.	Monitoring of VOC in Byrnihat.	Health risk on population at large due to VOC.	To estimate the VOC concentration in cluster and to take remedial measures. To monitor VOCs quarterly.	PCBA, Third party	First quarterly report by 31.04.2020 then on going activity	
8.	Prepare plan for infrastructure improvement for arresting Road Dust/ Vehicles emission/ hill cutting.	To keep a regular check on vehicular emission and other dust generating sources.	<ul style="list-style-type: none"> ➤ Prohibiting earth cutting from hills in Meghalaya Site to prevent dust generation. ➤ Creation of green buffers along the traffic corridors and their maintenance. 	PCBA, Forest Department	31.01.2021	
HAZARDOUS WASTE						
1.	Lack of TSDF facility for commonly utilization by hazardous waste generating industries	Hazardous waste shall be managed by hazardous waste generating industries disposing the same through authorised recycler, secured landfill area, Bio-remediation etc.	<ul style="list-style-type: none"> ➤ PCBA has initiated correspondence with the Govt. of Assam for allotment of land for TSDF. ➤ Vigil check required to be kept on illegal transportation and 	PCBA	Ongoing process 31.12.2022	Yet to be assessed



Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
2.	Adoption of 4- R's (Reduce, Recover, Reuse, Recycle)	It is required to adopt 4- R's for better management of Hazardous waste and co-incineration of incinerable hazardous waste in cement kiln.	dumping of hazardous waste ➤ Awareness campaign regarding health and other issues related to Hazardous waste	PCBA	31.12.2020	
PLASTIC WASTE						
1	Lack of scientific disposal facilities/infrastructure like decentralized composting or bio-methanation plant, waste to energy plant, solid waste management plant	Issue directions to Municipal Board to segregate and collect plastic waste and initiate necessary steps to channelize the waste to authorized agencies for recycling and reprocessing	Development of co-incineration system	ULBs/Municipal Bodies/PCBA	31.12.2020	Yet to be assessed



Sr. No.	Activity	Issue	Action	Implementing Agency	Time limit	Financial Implication & outlay
BIOMEDICAL WASTE						
1	Identify non-point sources and arrest contamination	Direction issued to all HCF unit to implement the BMW Rules, 2016 as ammended in all HCF Units. (As per guidelines of CPCB)	<ul style="list-style-type: none">➤ Segregation at the source under Biomedical waste Management Rules, 1998➤ The segregated waste is transported and then incinerated at Common Biomedical Waste Treatment Facility	HCF units/PCBA	Ongoing Process	-

~~2~~

ANNEXURE-1 367

To,

Dated Guwahati the 25th March,2025.

**The Chief Environmental Scientist
Pollution Control Board, Assam.
Bamunimaidum, Guwahati-21.**

Sub: Submission of Inspection and Emission Monitoring Report of Industries in Byrnihat Area.

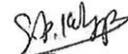
Sir,

In reference to the subject as cited above, we the undersigned have the honour to submit the inspection cum emission monitoring reports of industries in Byrnihat (CEPI area) under Red, Orange and Green category. The inspection cum monitoring was carried out from 19.03.2025 to 22.03.2025 within the CEPI area against which only a few industries were covered within this short period. The remaining industries shall be covered under Inspection & Monitoring in due course of time.

Enclosed: As stated

Yours faithfully,


Rabiul Haque, AEES


Sourav Pratim Kashyap, AE


Karamjit Nath, AES


Himanta Biswa Deka, SA

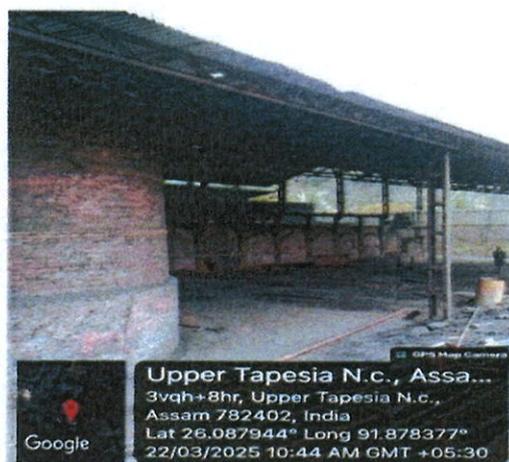
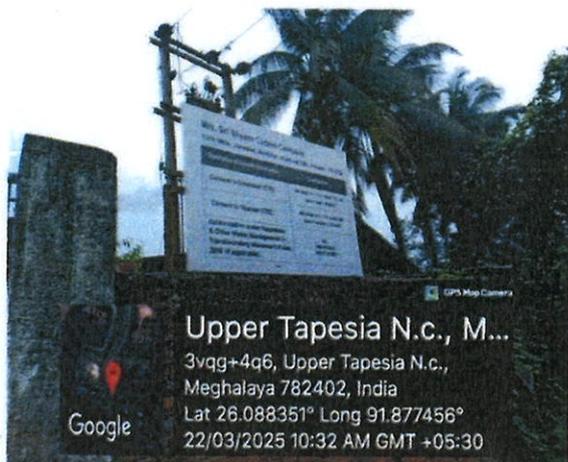
**Information regarding Industries visited on 19/03/2025 to 22/02/2025,
located in Critically Polluted Area (CPA) Brynihat**

Introduction:

In pursuance to the Member Secretary order a team constituted to collect data pertaining to Critically Polluted Area, Byrnihat, Assam, visited some of the industries located in the Byrnihat area from 19/03/2025 to 22/03/2025 and status regarding industrial activities undertaken and emission control systems incorporated thereof was collected and observations recorded therein are as stated below.

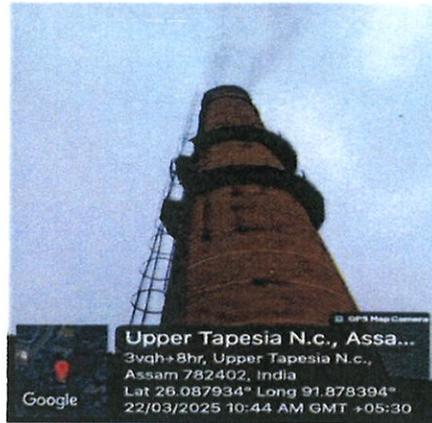
1. M/s. Sri Shyam Carbon Company

- Industry Address: Vill - Ambher, 12th Mile, Jorabat, District - Kamrup (M)
- GPS Coordinate: Lat: 26.088351°, Long: 91.879937°
- CTO Validity: 31.03.2025 as per OCMMS portal.
- Coke oven of the unit was operational during inspection.
- Oven: 16 were functional during the visit out of 32 Nos.
- ECS: Dust collector attached to crushing unit, Chimney attached to oven (status of water sprinkling system could not be ascertained)
- Raw material: Coal
- Product: LAMC, Coke Breeze
- Fuel: Coal (both as fuel and raw material), electricity for crusher.



Observation

- It was observed that the unit is having functional bee hive coke ovens, some of which were generating fugitive emissions.
- Some of the product/raw material were stored in open spaces without proper shed/enclosure, which may lead to potential environmental hazards.
- Water sprinkling facility shall be continuously monitored.

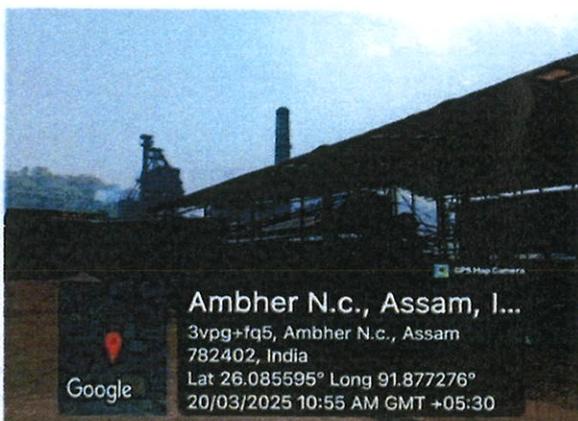


Remedial measures recommended:

- The unit shall implement proper channelization of fugitive emissions, from the Bee Hive coke ovens to the chimney to minimize fugitive emissions and comply with environmental norms.
- All raw materials and finished products should be stored in covered sheds to prevent air pollution and contamination of surrounding area.
- Water sprinkling facility shall be continued.

2. M/s. Pride Coke Pvt. Ltd.

- Industry Address: 12th Mile, Jorabat, Byrnihat, Kamrup (M), Assam
- GPS Coordinate: Lat: 26.085595°, Long: 91.877276°
- CTO Validity: 31.03.2026 as per OCMMS portal.
- Coke oven of the unit was operational during inspection.
- Oven: 22 Nos. (functional)
- ECS: Bag filter for crushing unit (not connected), chimney for the ovens (status of wet scrubbing system could not be ascertained).
- Raw material: Coal
- Product: LAMC and Coke Breeze
- Fuel: Coal (both fuel and raw material)



Observation:

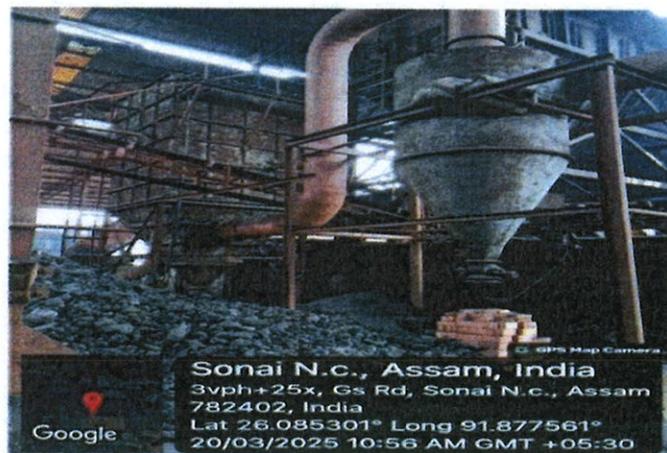
- Fugitive emissions were observed from the bee hive coke ovens which implies the lack of adequate emission control measures and stack monitoring facility was also in poor condition.
- It appears that the emissions from the ovens were not properly channelized to the chimney leading to air pollution.
- Status of wet scrubber could not be ascertained. The crusher system was not connected with the inlet of the emission control system as observed during inspection.

Remedial measures recommended:

- The unit shall implement necessary measures for proper channelization of emissions from the Bee Hive coke ovens to the chimney to minimize emission and comply with environmental norms.
- Immediate repairs and necessary modifications shall be made to the emission duct/tunnel to prevent emission and to conduct stack monitoring.
- The crushing unit shall incorporate adequate emission control system to control dust emission.

3. M/s. Global Coke Products and M/s. Global Coke Products Unit-II (LAMC Crushing Unit)

- Industry Address: 12th Mile, Near Jorabat, G.S. Road, PIN- 781023, Kamrup (M)
- GPS Coordinate: Lat: 26.083301°, Long: 91.877561°
- CTO Validity: 31.03.2028 as per OCMMS portal.
- ECS: Dust Collector (Bag filter) attached to crushing unit.
- Raw material: LAMC
- Product: LAMC (crushed) / pulverised coke breeze.
- Oven: (18 + 20) Nos. respectively (not in operation)(status of wet scrubbing system could not be ascertained)



Observation:

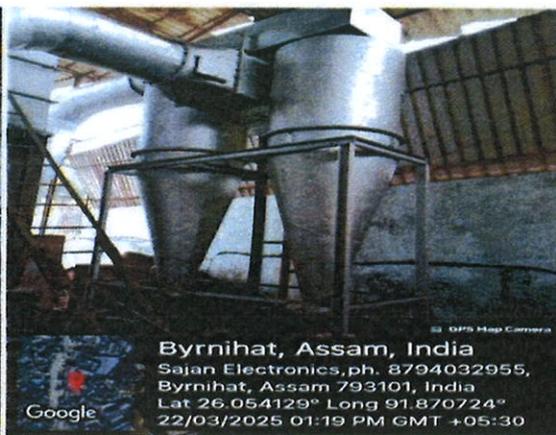
- The facility consists of two units that is M/s. Global Coke Product and M/s Global Coke Product Unit-II.A total of 38 bee-hive coke ovens are present but none of them are operational. LAMC crushing is found to be operational during Inspection.

Remedial measures recommended:

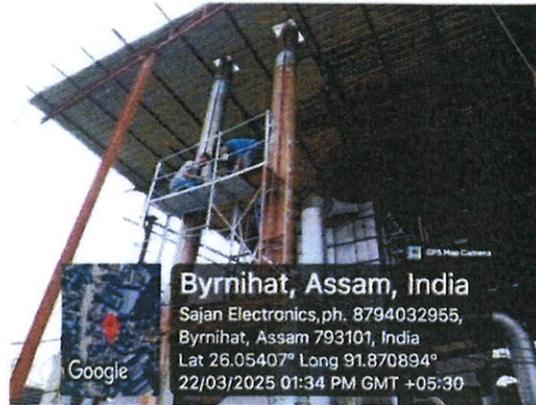
- Dust suppression measures including water sprinkling within and around the plant shall be incorporated.
- The Board may consider monitoring of air quality in order to ascertain adequacy of emission control measures.

4. M/s. Kamakhya Power Solutions.

- Industry Address: 15th Mile, Byrnihat, Dist- Kamrup (M), Assam - 782402
- GPS Coordinate: Lat: 26.059368°, Long: 91.878207°
- CTO Validity: 31.03.2025 as per OCMMS portal
- ECS: Cyclone separator, Bag filter, Wet scrubber
- ETP Status: Operational during inspection
- Raw material: Scrap Battery.
- Product: Lead Ingots, Lead Ash
- Furnace: 1 No. (Rotary Furnace)

**Observation:**

- As per the person present during inspection, it has been informed that the contaminated plastic containers/battery enclosures generated from the battery dismantling are being used to make granules at some other location.

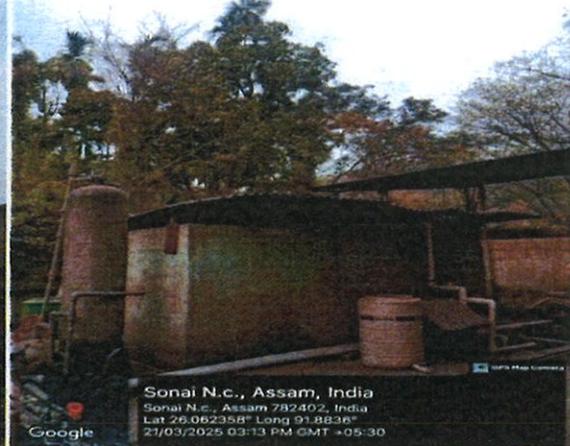
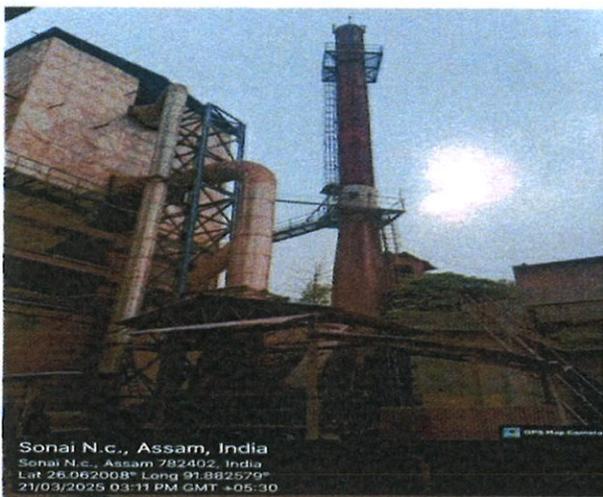


Remedial measures recommended:

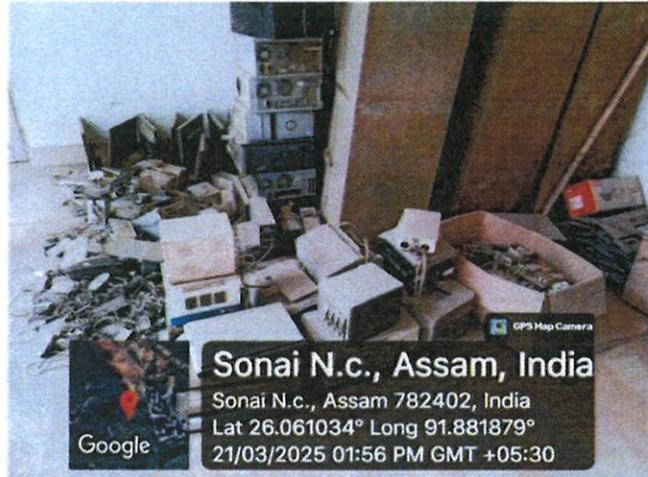
- Proper enclosure for the lead ash.
- Proper enclosure for the hazardous waste storage area.
- Clarification may be sought regarding the process of conversion of contaminated plastic waste to granules.

5. M/s. Purbanchal Cement Ltd

- Industry Address: Vill: Sarutari, Mouza: Sonapur, Via- 14th Mile, P.O.- Sonapur, G.S. Road (N.H.- 40), Kamrup (M), Assam- 782402
- GPS Coordinate: Lat:26.062008°, Long: 91.884259°
- CTO Validity: 31.03.2027 as per OCMMS portal
- ECS: Baghouse filter, Electrostatic Precipitator, Reverse Air Bag House (RABH)
- STP Status: Functional
- Raw material: Lime stone, Gypsum, stone dust, fly ash
- Product: Clinker and Cement PPC/OPC



Observation: E- Waste generated in the industry was not properly stored during inspection.

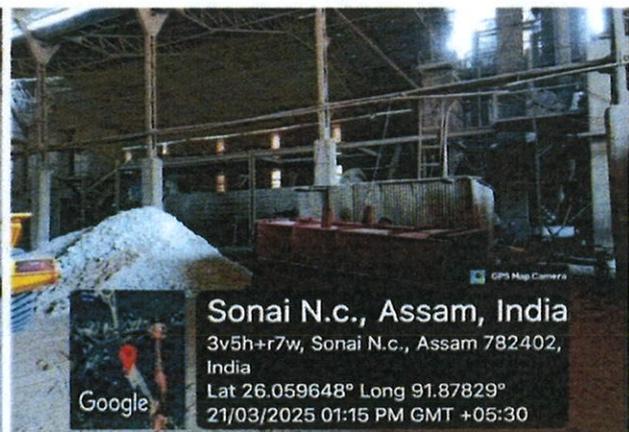
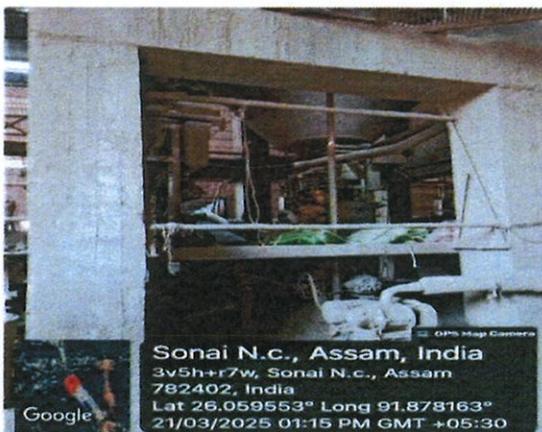


Remedial measures recommended:

- Continuous sprinkling of water within the premises.
- Proper enclosures for reduction of fugitive emissions.
- Proper Storage of the additional oil containers.
- E- Waste generated shall be disposed as per provisions of E- waste Management Rule, 2016.

6. M/s. Vinayak Cement

- Industry Address: 14th Mile, Vill – Sarutari, Byrnihat, Kamrup (M), Assam- 782402
- GPS Coordinate: Lat:26.060245°, Long: 91.878542°
- CTO Validity: 31.03.2027 as per OCMMS portal.
- APC device: Dust Collector, Bag filter
- Raw material: Lime stone, Gypsum, stone dust, fly ash
- Product: Clinker, PPC



Observation

- Significant fugitive emissions observed during the visit.
- Poor dust control facility in the plant.
- Stack monitoring facility at VSK was inadequate.



Remedial measures recommended:

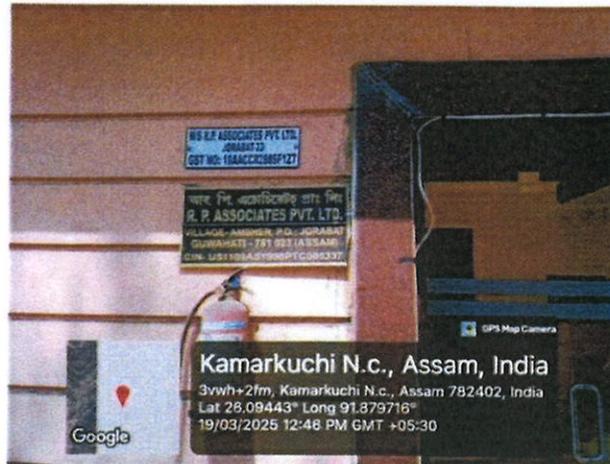
- Continuous sprinkling of water within the premises.
- Proper enclosures for reduction of fugitive emissions.
- Adequate facilities shall be developed as early as possible to conduct monitoring facility

7. M/s. JSB Cement LLP

- Industry Address: 12th Mile, Vill.- Ambher, Jorabat, Dist.: Kamrup (M), Assam
- GPS Coordinate:
- CTO Validity: 31.03.2021 as per OCMMS portal
- **Unit not in operation since last year as per the person present during the visit.**

8. M/s. R.P. Associate Pvt. Ltd.

- Industry Address: Ambher, Jorabat, Kamrup (M), Assam-781023
- GPS Coordinate: Lat: 26.091192, Long: 91.87766
- CTO Validity: 31.03.2025 as per OCMMS portal
- ECS: Dust Collector.
- Raw material: Lumps of LAMC
- Product: LAMC, Coke breeze
- Oven: **Not in Operation**



Observation

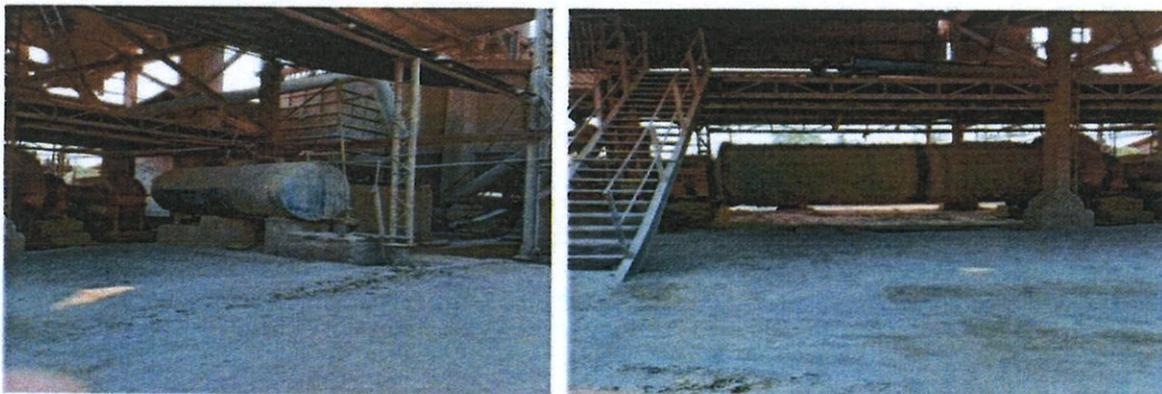
- The coke ovens are not functional.
- The unit is presently operating the LAMC Crushers only. It was observed that there are three numbers of Coke Crushing unit.
- Wet Scrubber as prescribed in the standard for Bee Hive coke oven was not observed.

Remedial measures recommended:

- The unit may be asked to initiate necessary steps to incorporate adequate emission control system.
- Other dust suppression mechanisms such as Water sprinkling may be incorporated.

9. M/s. J K Avtar Private Limited

- Industry Address: 15th Mile, Byrnihat, Kamrup (M), Assam 782402
- GPS Coordinate: Lat:26.048291°, Long: 91.87067°
- CTO Validity: 31.03.2026 as per OCMMS portal
- APC device: Bag filter, Wet Scrubber
- Raw material: Lime stone, Gypsum, stone dust, fly ash
- Product: Clinker, PPC



Observation

- Dust control facility is not adequate inside the unit.
- Stack monitoring facility in the VSK section was not in proper condition during the visit.

Remedial measures recommended:

- Continuous sprinkling of water within the premises.
- Proper channelization for reduction of fugitive emissions.
- Adequate facilities shall be developed as early as possible to conduct monitoring facility

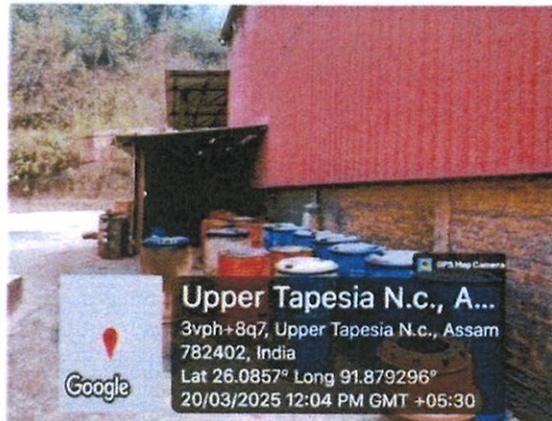
10. M/s. K. R. Associate

- Industry Address: 12th Mile, Ambher, Sonapur, Jorabat, Kamrup (M), Assam- 781023
- GPS Coordinate: Lat:26.08613°, Long: 91.879199°
- CTO Validity: 31.03.2028 as per OCMMS portal
- APC device: Bag filter
- Raw material: Clinker, Gypsum, fly ash
- Product: Cement OPC and PPC



Observation

- Dust control facility is not adequate inside the unit.
- ETP was functional during the visit.
- Barrels containing hazardous waste was kept in open during the visit.

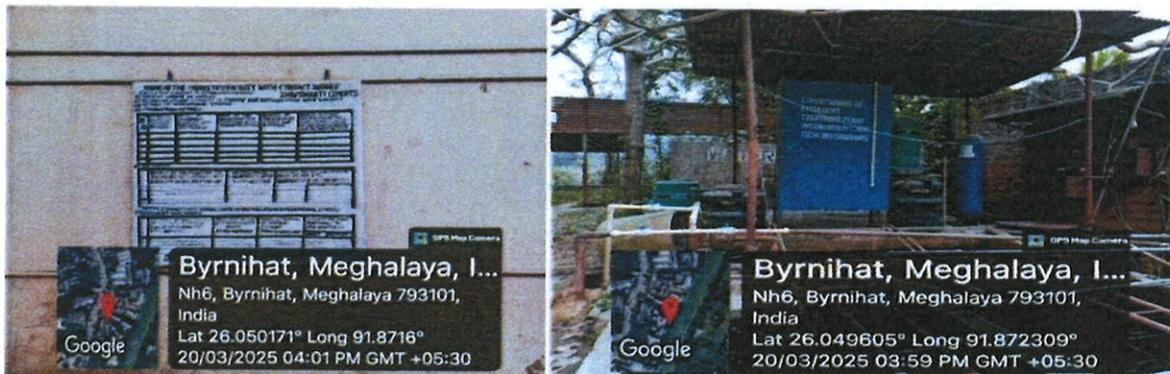


Remedial measures recommended:

- Continuous sprinkling of water within the premises.
- Proper channelization for reduction of fugitive emissions.
- ETP shall be maintained properly.
- Hazardous waste containing barrels shall be kept properly.

11. M/s. Shivshakti Cements

- Industry Address: 15th Mile, GS Road, Byrnihat, Kamrup (M), Assam- 782482
- GPS Coordinate: Lat:26.050171°, Long: 91.8716°
- CTO Validity: 31.03.2028 as per OCMMS portal
- APC device: Bag filter
- Raw material: Clinker, Gypsum, fly ash
- Product: Cement (PPC)



Observation

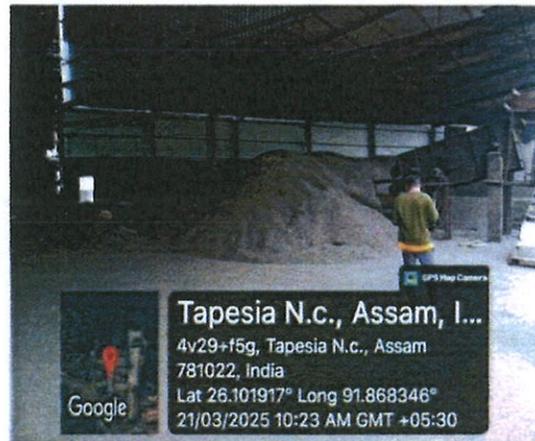
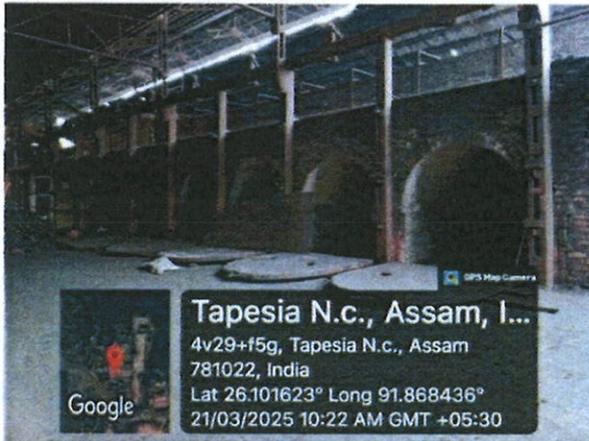
- Dust control facility is not adequate inside the unit.
- ETP was not functional during the visit.

Remedial measures recommended:

- Continuous sprinkling of water within the premises.
- Proper channelization for reduction of fugitive emissions.
- ETP shall be maintained properly.

12. M/s. K. D. Cokes

- Industry Address: 11th Mile, Amerigog, Jorabat, Kamrup (M), Assam-781023
- GPS Coordinate: Lat: 26.100552°, Long: 91.869012°
- CTO Validity: 31.03.2025 as per OCMMS portal
- ECS: Dust Collector.
- ETP Status: Non functional
- Raw material: Lumps of LAMC
- Product: LAMC, Coke breeze
- Oven: Not in operation



Observation

- Dust control facility is not adequate inside the unit.
- The unit is presently operating the LAMC Crushers only.

Remedial measures recommended:

- The unit may be asked to initiate necessary steps to incorporate adequate emission control system.
- Other dust suppression mechanisms such as Water sprinkling may be incorporated.

13. M/s. S M Cement

- Industry Address: 11th Mile, NH-37, Jorabat, Kamrup (M), Assam- 781023
- GPS Coordinate: Lat:26.100548°, Long: 91.8869424°
- CTO Validity: 31.03.2029 as per OCMMS portal
- APC device: Bag filter, Wet Scrubber, Water Sprinkler.
- Product: Clinker, Cement (PPC)- 275 MT/day



Observation

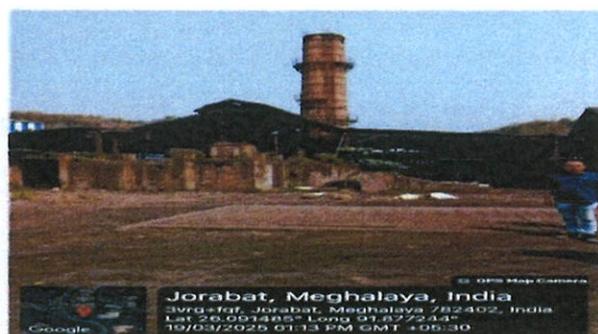
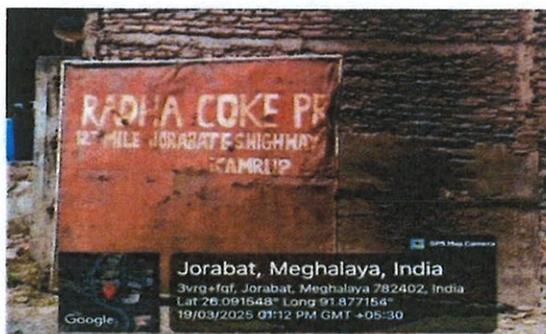
- Dust control facility is not adequate inside the unit.
- VSK was closed during visit, no clinker production was observed.
- Fugitive emissions were observed during the visit.
- ETP of capacity 12 KLD was operational during the visit.

Remedial measures recommended:

- Continuous sprinkling of water within the premises.
- Proper channelization for reduction of fugitive emissions.
- ETP shall be maintained properly.

14. M/s Radha Coke Products Pvt Ltd

- Industry Address: 12th Mile, Ambher , Jorabat , Kamrup (M), Assam -782402
- GPS Coordinate: Lat: 26.091192, Long: 91.87766
- CTO Validity: 31.03.2024 as per OCMMS portal
- ECS: Dust Collector.
- ETP Status: Non functional
- Raw material: Lumps of LAMC
- Product: LAMC, Coke breeze
- Oven: **Not in Operation**



Observation

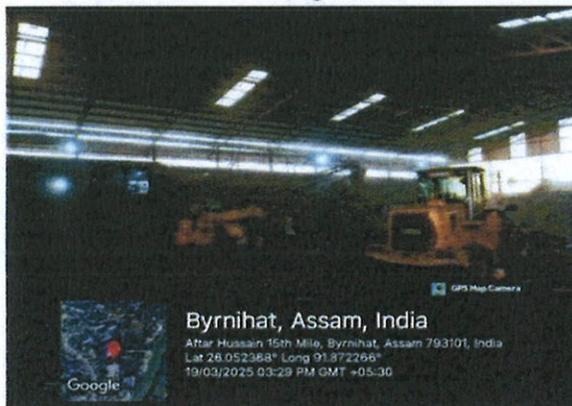
- The coke ovens are not functional.
- The unit is presently operating the LAMC Crushers only. It was observed that there are three numbers of Coke Crushing unit.
- Wet Scrubber as prescribed in the standard for Bee Hive coke oven was not observed.

Remedial measures recommended:

- The unit may be asked to initiate necessary steps to incorporate adequate emission control system.
- Other dust suppression mechanisms such as Water sprinkling may be incorporated.

15. M/s. G M Coke Industries

- Industry Address: Kamarkuchi, Byrnihat, G S Road, Kamrup (M), Assam- 782402
- GPS Coordinate: Lat: 26.047699°, Long: 91.870867°
- CTO Validity: 31.03.2026 as per OCMMS portal
- ECS: Dust Collector.
- Raw material: Lumps of LAMC
- Product: LAMC, Coke breeze
- Oven: 32 oven (Operational)



Observation

- Poor dust control facility was observed during the visit.
- Fugitive emissions from few ovens were observed.
- Stack was present but with poor condition of the platform.

Remedial measures recommended:

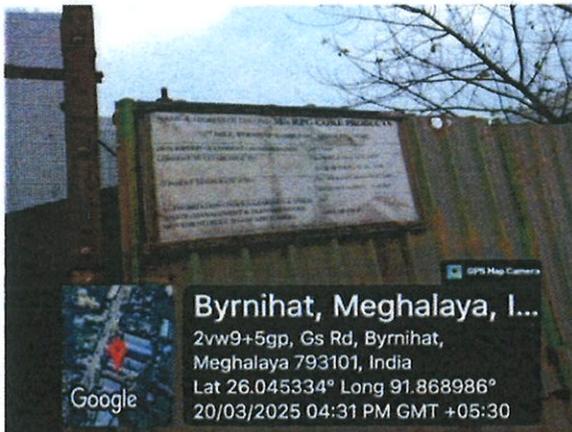
- The unit may be asked to initiate necessary steps to incorporate adequate emission control system.
- Other dust suppression mechanisms such as Water sprinkling may be incorporated.
- Maintenance of the monitoring platform is required.

16. M/s. Balaji Coke

- Industry Address: 15th Mile, G.S. Road, Vill-
- GPS Coordinate: Lat: 26.054292, Long: 91.870498
- CTO Validity: 31.03.2024 as per OCMMS portal
- **Unit not in operation since last three year as per the person present during the visit.**

17. M/s. R.P.G. Coke Products

- Industry Address: 12th Mile, Vill: Ambher, Jorabat, Dist: Kamrup (M)
- GPS Coordinate: Lat: 26.045334°, Long: 91.888986°
- CTO Validity: 31.03.2027 as per OCMMS portal
- ECS: Dust Collector.
- Raw material: Lumps of LAMC
- Product: LAMC, Coke breeze
- Oven: **Not in Operation**



Observation

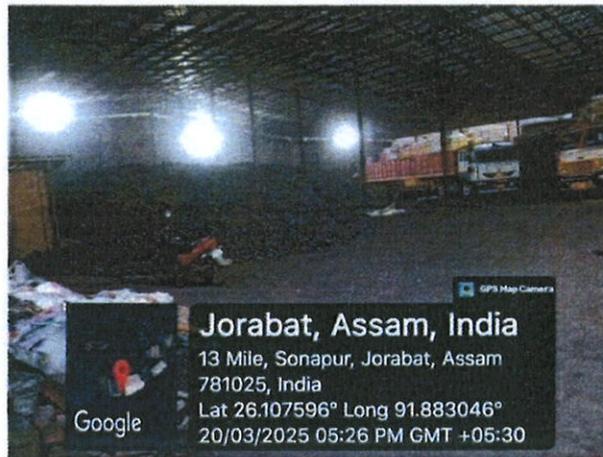
- The coke ovens are not functional.
- The unit is presently operating the LAMC Crushers only. It was observed that there are three numbers of Coke Crushing unit.
- Wet Scrubber as prescribed in the standard for Bee Hive coke oven was not observed.

Remedial measures recommended:

- The unit may be asked to initiate necessary steps to incorporate adequate emission control system.
- Other dust suppression mechanisms such as Water sprinkling may be incorporated.

18. M/s. Luit Coal Products Pvt. Ltd.

- Industry Address: 13th Mile, Kamarkuchi, Sonapur, Kamrup (M), Assam- 782402
- GPS Coordinate: Lat: 26.107598°, Long: 91.883046°
- CTO Validity: 31.03.2026 as per OCMMS portal
- ECS: Dust Collector.
- Raw material: Lumps of LAMC
- Product: LAMC, Coke breeze
- Oven: **Not in Operation** (22 no. oven)



Observation

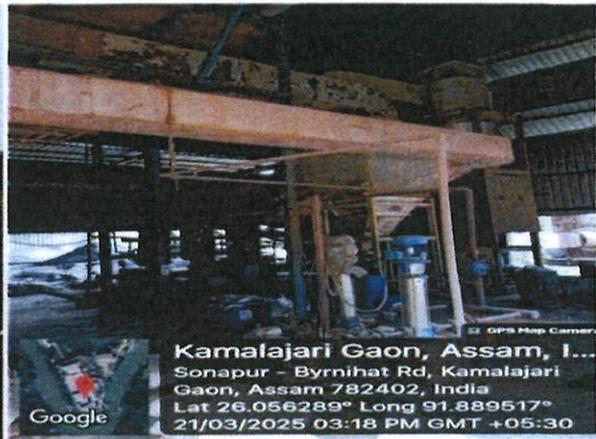
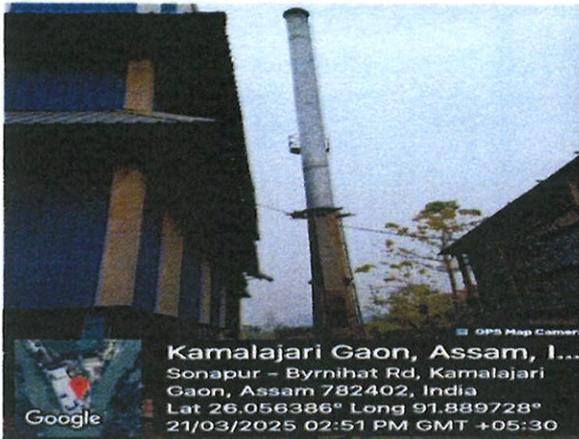
- The coke ovens are not functional.
- The unit is presently operating the LAMC Crushers only. It was observed that there are three numbers of Coke Crushing unit.
- Wet Scrubber as prescribed in the standard for Bee Hive coke oven was not observed.

Remedial measures recommended:

- The unit may be asked to initiate necessary steps to incorporate adequate emission control system.
- Other dust suppression mechanisms such as Water sprinkling may be incorporated.

19. M/s. Superlite AAC Blocks Industry

- Industry Address: 14th Mile, Sarutari, Sonapur, Kamrup(M), Assam- 782402
- GPS Coordinate: Lat:26.057328°, Long: 91.889293°
- CTO Validity: 31.03.2025 as per OCMMS portal
- ECS: Dust collector, bag filter.
- Raw material: Cement , Aluminium Powder , Sand/Fly Ash , Quick Lime Powder , POP /Gypsum, Solvent oil
- Product: AAC Blocks- 118000 MT/Year



Observation

- Oil spillage was observed and necessary measures for decontamination may be undertaken.
- Boiler of capacity 8 TPH with chimney with monitoring facility was observed.
- Fuel used is Rice husk (25 TPD) for the boiler.
- Dust from fly ash observed in the unit during the visit.

Remedial measures recommended:

- Frequent sprinkling of water at regular intervals in the area was advised to minimize air pollution.
- Proper storage of fly ash is recommended.
- Proper monitoring facility for the emissions from the boiler shall be developed.

20. M/s Superlite Solutions (A unit of Superlite AAC Block industry)

- Industry Address: 14th Mile, Sarutari, Sonapur, Kamrup(M), Assam- 782402
- GPS Coordinate: Lat:26.057245°, Long:91.890433°
- CTO Validity: 31.03.2025 as per OCMMS portal
- ECS: Dust collector
- Raw material: OPC cement, Fly ash, Polymer Powder, Silica sand, Dolomite Powder.
- Product: Blocks joining adhesive



Observation:

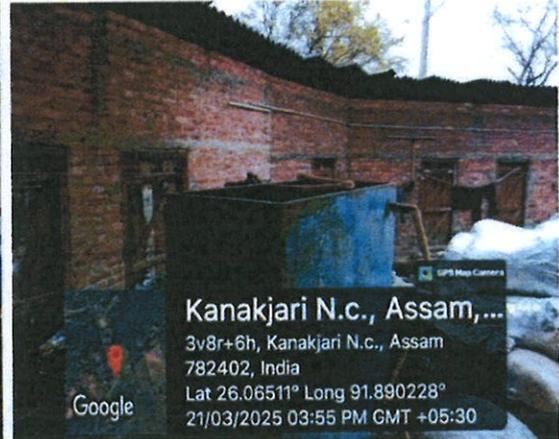
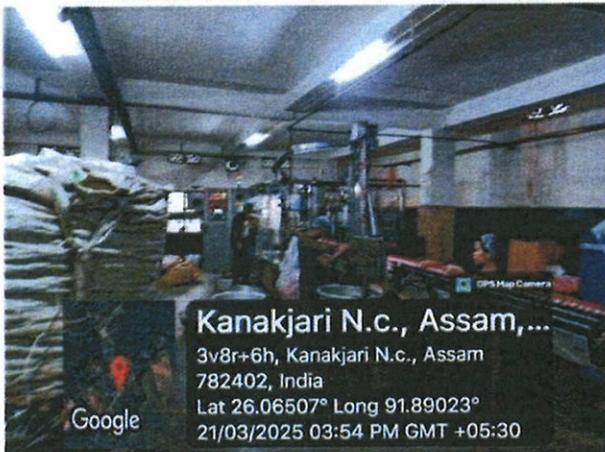
- Adequate stack monitoring facility was not present during the visit.
- Functional status of the dust collector could not be ascertained as the unit was not in operation during inspection.

Remedial measures recommended:

- Stack shall be properly designed along with monitoring facility in order to ensure compliance to the guidelines.

21. M/s. Megha Food and Beverages

- Industry Address: 14th Mile, Sonapur, Sarutari, Kamrup (M), Assam-782401
- GPS Coordinate: Lat: 26.064998°, Long: 91.890281°
- CTO Validity: 31.03.2027 as per OCMMS portal
- ETP was functional during visit.
- Product: Fruit drinks- 100 KL/month



Observation

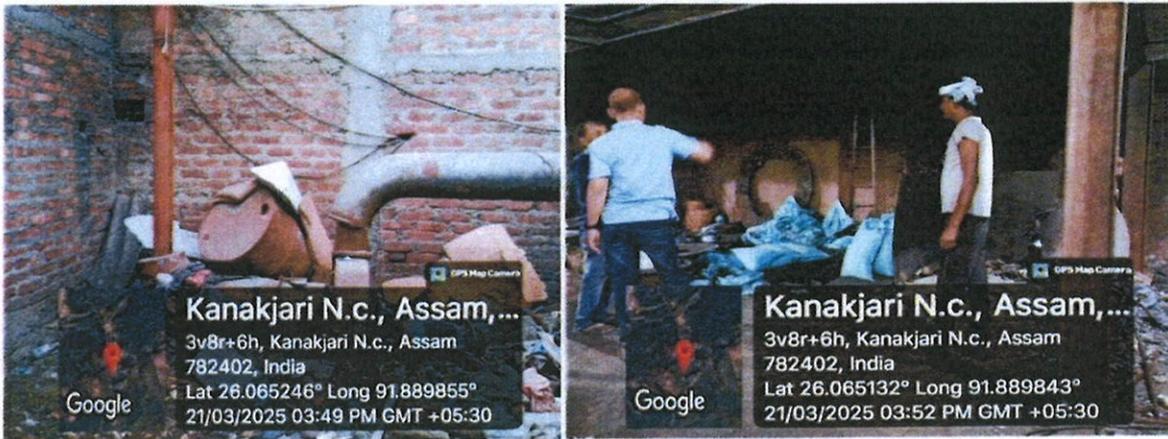
- Spillage of solutions in the was observed during the visit.
- The unit was operating at its full capacity as per the person present during the visit.

Remedial measures recommended:

- ETP shall be maintained properly in order to maintain environmental compliance

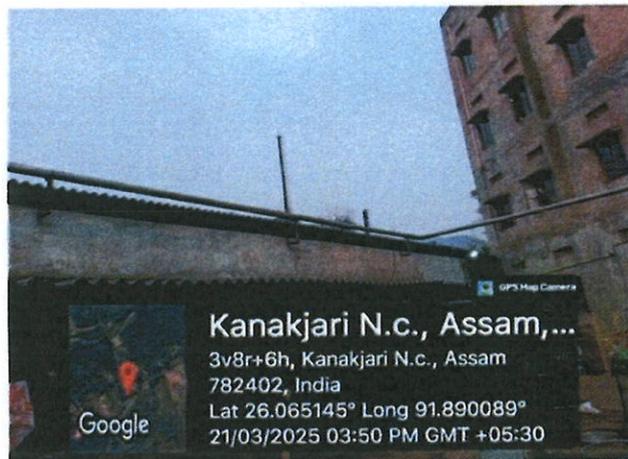
22. M/s. Megha Metals

- Industry Address: 14th Mile, Sonapur, Sarutari, Kamrup (M), Assam-782401
- GPS Coordinate: Lat., Long:
- CTO Validity: 31.03.2027 as per OCMMS portal
- Raw Material: Aluminium Scrap- 145 MT/ Year
- Product: 125 MT/ Year
- APC device: Wet Scrubber



Observation

- Chimney for the furnace was present but the platform was under maintenance during the visit.
- Status of wet scrubbing system could not be ascertained.

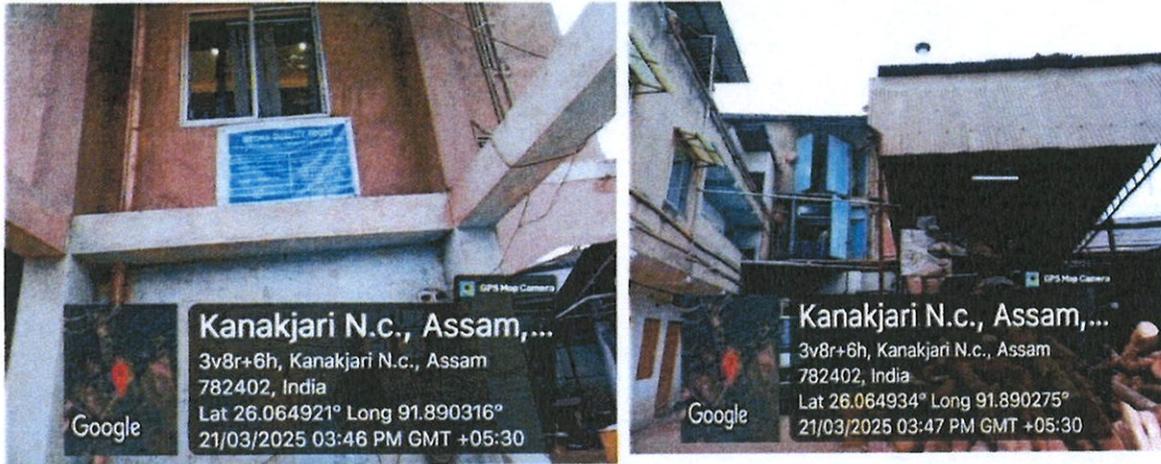


Remedial measures recommended

- Proper maintenance of the chimney along with monitoring facility should be developed.
- Functionality of the wet scrubbing system shall be ascertained.

23. M/s. Megha Quality Foods

- Industry Address: 14th Mile, Sonapur, Sarutari, Kamrup (M), Assam-782401
- GPS Coordinate: Lat: 26.064921°, Long: 91.890316°
- CTO Validity: 31.03.2025 as per OCMMS portal
- Raw Material: Sugar Pulp, Flavour etc- 351 TPA
Mango Pulp- 150 TPA
Raw Water- 600 KLA
Pet perform- 100 TPA
- Product: Ready to Serve Beverages 900 KLPA
- APC device: Cyclone separator, dust collector



Observation

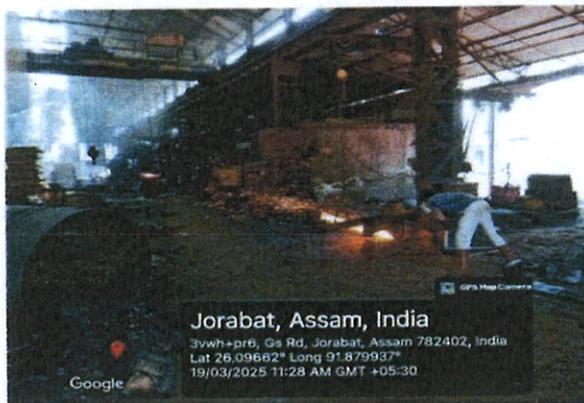
- Boiler of Capacity 1.5 TPH, Fuel- Fire Wood
- Chimney height- 10 m (approx.)
- Chimney has monitoring facility
- ETP was functional during the visit

Remedial measures recommended:

- ETP shall be maintained properly in order to maintain environmental compliance.

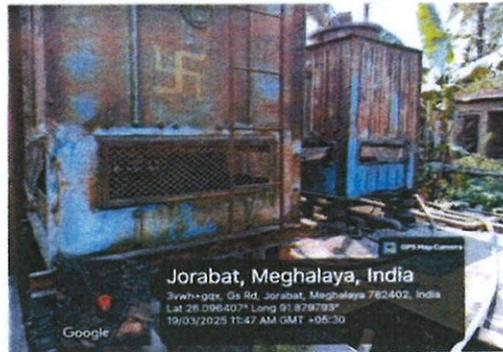
24. M/s. Assam Alloys Pvt. Ltd.

- Industry Address: G.S Road, Jorabat, Guwahati- 781023
- GPS Coordinate: Lat: 26.09686°, Long: 91.879954°
- CTO Status: Under process
- APC device: Wet scrubber
- Raw Materials: Metal Scrap



Observation

- Fugitive emissions observed even after presence of hoods installed in the furnace.
- Status of wet scrubbing system could not be ascertained.
- ETP was functional during the visit but was not in good condition.

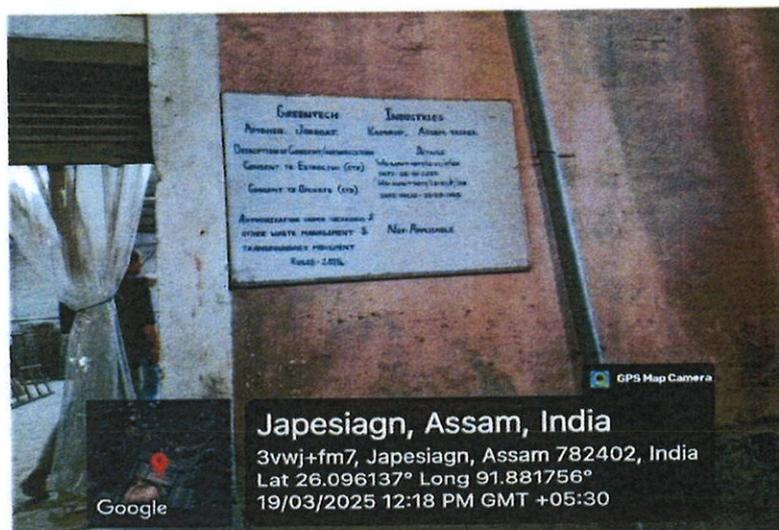


Remedial measures recommended:

- ETP shall be maintained properly in order to maintain environmental compliance.
- Proper channelization of emissions through hood in order to minimize fugitive emissions.
- Functionality of the wet scrubbing system shall be ascertained.

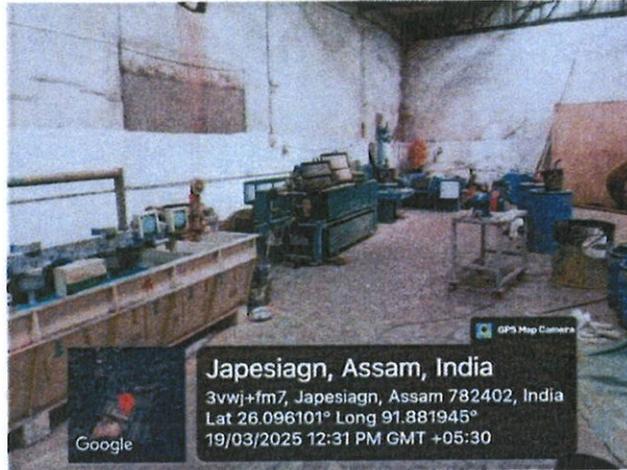
25. M/s. Greentech Industries

- Industry Address: NH-27, Ambher, Dist- Kamrup (M), Assam- 781023
- GPS Coordinate: Lat: 26.096137°, Long: 91.881756°
- CTO status: Valid upto 31.03.2027 as per OCMMS portal
- Product: Welding electrodes- 500 MT per month



Observation

- The unit has newly installed equipments that produces copper wire used solutions of different chemicals were observed.



Remedial measures recommended

- The unit shall intimate the Board for their new products and equipments.

26. M/s. Ascent Bamboo Industries

- Industry Address: Inside Byrni Highland Manufacturing LLP Compound, Vill-Sarutari, Sonapur, Dist- Kamrup (M), Assam- 782402
- GPS Coordinate: Lat: 26.061485°, Long: 91.887619°
- CTO status: Valid upto 31.03.2023 as per OCMMS portal and application under process
- Product: Bamboo sticks- 1 MT/day
Biomass Briquettes- 10 MT/ Day



Observation

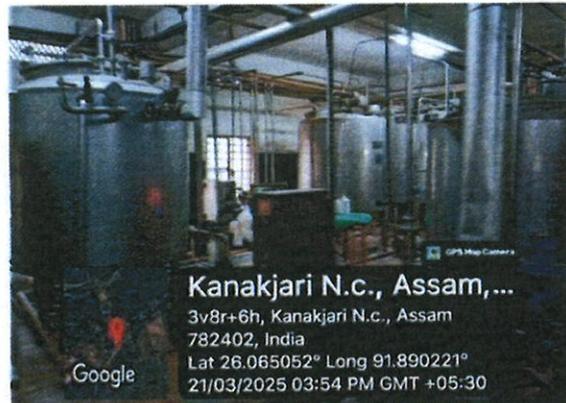
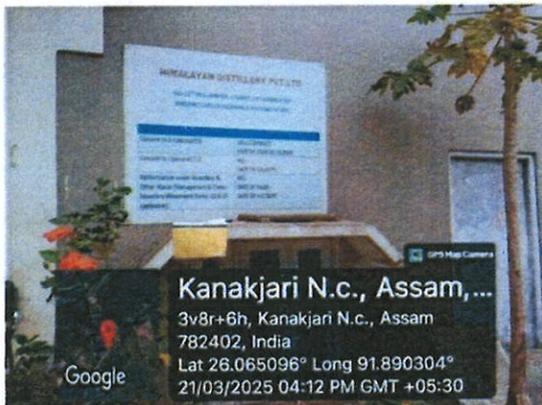
- Saw dust were stored under covered shed.
- Boiler of 1.5 Ton capacity with stack was present.
- No monitoring facility for the stack.

Remedial measures recommended

- Saw dust shall be properly stored in order to prevent fugitive emissions
- Proper maintenance of the stack along with monitoring facility shall be developed.

27. M/s. Himalayan Distillery Pvt. Ltd.

- Industry Address: G.S. Road, 12th Mile, Ambher, Jorabat, Kamrup (M), Assam- 782402
- GPS Coordinate: Lat: 26.065096 °, Long: 91.890304°
- CTO status: Valid upto 31.03.2025 as per OCMMS portal
- Product: Indian made foreign Liquor 350 KL/year
- ETP Capacity- 30 KLD



Observation

- The unit is basically liquor bottling plant under different brand names.
- ETP was under maintenance during the visit which functionality could not be ascertained.

Remedial measures recommended

- Proper functional ETP shall be developed

Comments:

- Only the above listed industries out of all the industries located in Byrnihat, CPA have been visited so far to undertake data collection in pursuance of the aforementioned order.
- The Board may consider constituting a committee for further assessment of all the industries located in the area as well as conduct monitoring and analysis of air quality and emissions in order to ascertain status of compliances with prescribed standards.
- Necessary action as per provisions of the Air Act, 1981 may perhaps be initiated by the Board against non-compliant industries.

Visited by:**Rabiul Haque, AEES****Sourav Pratim Kashyap, AE****Karamjit Nath, AES****Himanta Biswa Deka, SA**



Air Quality Monitoring (Stack Emission) during the period of March 2025 in Byrnihat Area: Orange Category

Sl. No.	Name & Address of the Unit	Category	Stack Emission Monitoring		Emission Standard (mg/Nm ³)	Air Pollution Control Device (APCD) installed	Remarks
			Parameter	mg/Nm ³			
1	Hiland Infratech, Sarutari, Bournigaon, Byrnihat	Orange	PM	--	--	--	To be monitored
2	Assam Alloys Ltd., 12 th Mile, Jorabat, Dist-Kamrup (M)	Orange	72	72	150	Wet Scrubber	Complied
3	Navya Agro Products Pvt. Ltd., 12 th Mile, Ambher, Jorabat	Orange	--	--	--	--	To be monitored
4	Premium Granules Pvt. Ltd., 14 th Mile, Sonapur, Maragdola	Orange	--	--	--	--	To be monitored
5	Shiv Baba Industries, 14 th Mile, Sonapur, Maragdola	Orange	--	--	--	--	To be monitored
6	Vinayak Poly Alloy, 14 th Mile, Sonapur, Maragdola.	Orange	--	--	--	--	To be monitored
7	Suprite AAC Block Industry, Sarutari, 14 th Mile, Sonapur	Orange	82	82	250	Dust Collector, Bag Filter	Complied
8	Suprite Solution, Sarutari, 14 th Mile, Sonapur	Orange	--	--	--	--	To be monitored
9	Megha Quality Foods, Sarutari, Sonapur, 14 th Mile, Dist-Kamrup (M), Pin-782402	Orange	180	180	500	Cyclone Separator, Dust Collector	Complied
10	Megha Food & Beverages, Sarutari, Sonapur, 14 th Mile, Dist-Kamrup (M), Pin-782402	Orange	--	--	--	--	Source Emission Monitoring not required
11	Megha Metals, Sarutari, Sonapur, 14 th Mile, Dist-Kamrup (M), Pin-782402	Orange	--	--	--	--	To be monitored
12	R.B.C Brick Industry, Bournigaon, Byrnihat, Dist-Kamrup (M)-782402	Orange	--	--	--	--	To be monitored
13	Das Brick Industry, Bournigaon, Byrnihat, Dist-Kamrup (M)-782402	Orange	--	--	--	--	To be monitored
14	Ayushman Brick Industry, Vill-Sonai, Gaon, Sonapur, Dist-Kamrup (M)	Orange	--	--	--	--	To be monitored
15	S.M.B Brick Industry, Vill-Sonai, Gaon, Sonapur, Dist-Kamrup (M)	Orange	--	--	--	--	To be monitored
16	Baba Udyog, 14 th Mile Sonapur, Maragdola, Dist-Kamrup (M)-782402	Orange	--	--	--	--	To be monitored

Contd-2

Air Quality Monitoring (Stack Emission) during the period of March 2025 in Byrnihat Area: Red Category

Sl. No.	Name & Address of the Unit	Category	Stack Emission		Emission Standard (mg/Nm ³)	Air Pollution Control Device (APCD) installed	Remarks
			Monitoring Parameter	PM (mg/Nm ³)			
1	G.M. Coke, 15 th Mile, Byrnihat	Red	--	--	--	--	Stack Monitoring facility under maintenance
2	Shyam Carbon Company, 12 th Mile, Ambher, Jorabat	Red	143	--	150	Water Spraying System	Complied
3	Radha Coke Product(P) Ltd., 12 th Mile, Jorabat	Red	--	--	--	--	
4	Balaji Coke Industries, 15 th Mile, Byrnihat	Red	--	--	--	--	Not Functioning as Beehive Coke oven
5	Global Coke Products, 12 th Mile, Ambher, Jorabat	Red	--	--	--	--	
6	Pride Coke (P) Ltd., 12 th Mile, Jorabat	Red	--	--	--	--	Stack Monitoring facility under maintenance
8	R.P.G. Coke Products, 15 th Mile, Byrnihat	Red	--	--	--	--	
9	R.P. Associates(P) Ltd., Ambher, Jorabat	Red	--	--	--	--	
10	K.D. Coke, 11 th Mile, Amerigog, Jorabat,	Red	--	--	--	--	Not Functioning as Beehive Coke oven
11	Luit Coal Products Pvt. Ltd. ; 13 th Mile, Kamarkuchi	Red	--	--	--	--	
12	Purbanchal Cement Ltd., Sarutari, Byrnihat,	Red	(Cement Mill) 24	--	30	Bag Filter	Complied
13	JK Avtar Pvt. Ltd. 15 th Mile, Byrnihat	Red	(Cement Mill) 22	--	30	Bag Filter	Complied
14	JSB Cement LLP, 12 th Mile, Ambher, Jorabat	Red	--	--	--	--	Not in operation
15	Vinayak Cement, Sarutari, Byrnihat, Sonapur	Red	(Cement Mill) 25	--	30	Bag Filter	Complied
16	K.R. Associates, Ambher, 12 th Mile, Jorabat	Red	(Cement Mill) 26	--	30	Bag Filter	Complied
17	M/s SM Cement Industries, 11 th Mile, NH-37, Jorabat,	Red	(Cement Mill) 22	--	30	Bag Filter	Complied
18	Shivshakti Cements, 11 th Mile, NH-37, Jorabat,	Red	(Cement Mill) 24	--	30	Bag Filter	Complied
19	Kamakhya Power Solutions, 15 th Mile, Byrnihat,	Red	71	--	150	Bag Filter, Cyclone Separator & Wet Scrubber	Complied
			78	--	150	Bag Filter, Cyclone Separator & Wet Scrubber	Complied

Contd-3



Air Quality Monitoring (Stack Emission) during the period of March 2025 in Byrnihat Area: Green Category

Sl. No.	Name & Address of the Unit	Category	Stack Emission Monitoring		Emission Standard (mg/Nm ³)	Air Pollution Control Device (APCD) installed	Remarks
			Parameter	mg/Nm ³			
1	Hero Floor Tiles, 12 th Mile, Ambher, Jorabat	Green	PM	--	--	--	
2	Yashvi Industries Pvt.Ltd., Maragdola, Sarutari, 14 th Mile, Sonapur	Green	PM	--	--	--	To be monitored
3	Ananta Nutritious Food Products, Sankardev Nagar Jorabat, Dist: Kamrup (M)	Green	PM	--	--	--	
4	Ascent Bamboo Industries, Inside Byrni Highland Manufacturer LLP compound, Village- Sarutari, Sonapur, Maragdola; Dist: Kamrup (M)- 782402.	Green	PM	--	--	--	Stack Monitoring Facility is not available during visit.
5	Himalayan Distillery Pvt. Ltd., Vill-12 th Mile Ambher, Jorabat, Dist-Kamrup (M),	Green	PM	--	--	--	Source Emission Monitoring not required

Rabiul Haque
Rabiul Haque, AEES

Sourav Pratih
Sourav Pratim Kashyap, AE

Karamjit Nath
Karamjit Nath, AES

Himanta Biswa

Himanta Biswa Deka, SA

To,

The Managing Director,

(Industries as per list Enclosed).

Sub: Prohibition of activities causing environmental degradation including hill cutting –reg.

Ref: i) Prohibitory Order (U/S 163 BNSS) dated 30.03.2025 issued by the Co-District Commissioner Dimoria Co-District, Sonapur.
ii) Email from DIPR Assam SMRT (Social Media Research team) dated 23.04.2025.

In inviting reference to the subject cited above, it is to inform that the office of the Co-District Commissioner Dimoria Co-District, Sonapur has issued an Order (U/S 163 BNSS) dated 30.03.2025 prohibiting certain activities in Byrnihat and its surrounding areas, which includes unauthorized cutting of hills, excavation, or removal of soil and rocks that may cause soil erosion, landslides, or environmental hazards.

Further, it is to bring to your notice that, this office has been informed regarding media reports pertaining to hill-cutting activities in Dimoria region by Cement Industries causing Environmental degradation.

In this regard, you are hereby requested to strictly abide by the prohibitory orders cited above and report compliance at the earliest, preferably within seven (7) days from the date of issue of this letter.

Yours sincerely,

Digitally signed by
DEBASHISH DEY
Date: 14-05-2025
16:19:09
(D. Dey)
**Regional Executive
Engineer
Regional Office Guwahati**

Copy to:

1. The Member Secretary, Pollution Control Board, Assam, Bamunimaidan, Guwahati, 21 for favour of kind information.

(e-signed)

**(D. Dey)
Regional Executive
Engineer
Regional Office Guwahati**

List of Cement Industries:

Sl.No	Industry Name	Industry Address	Mail Id
1	M/S SM Cement Industry	11 Th Mile, NH-37, Jorabat,Kamrup (M) Assam Pin-781023	smgr.ho@gmail.com
2	M/S Star Cement North East Limited	Gopinath Bordoloi Road,Chamta Pathar,Po- Sonapur,Kamrup Pin-782402	siteshjohri@starcement.co.in
3	M/S Shivshakti Cements	15 Th Mile, Gs Road,Byrnihat ,Kamrup(M),Pin-782482	shivshakticements@gmail.com
4	M/S A.G Cement Llp	Vill- Kamrkuchi, Sonapur,Kamrup(M), Pin-782402	agcement.office@gmail.com
5	M/S Ab Supertech Cements Private	P.O-Tepesia Vil-Sonapur, Kamarkuchi Kamrup(M) Pin-782440	supertechcement@gmail.com
6	M/S Star Cement Limited	Gopinath Bordoloi Road,Chamata Pathar,Sonapur, Kamrup(M) Pin-782402	sandipsamanta@starcement.co.in
7	M/S Rajshree Energy Resources	Vill-Kamarkuchi, Tepesia,Sonapur, Kamrup(M)	cement.delta9@gmail.com
8	M/S Kr Associates(Grinding Unit)	12thmile, Ambher Sonapur ,Jorabat, Kamrup(M),Assam Pin-781023	ishaanmodi16@gmail.com
9	M/S Purbanchal Cement Ltd.	Sarutari,Sonapur, 14th Mile,Gs Road, Kamrup(M), Pin-782402	environment@purbanchalcement.com
10	M/S Jk Avtar Pvt.Ltd,	15 th Mile, Byrnihat, Kamrup(M),Assam, Pin-782402	agarwalsunil1979@gmail.com, jkavtar@gmail.com
11	M/S Raksha Cement	Sonapur, Kamarkuchi Kamrup(M) Pin-782402	amitnalbb@gmail.com
12	M/S Jsbcement Llp	12 Th Mile,Ambher, Jorabat, Kamrup(M)	info.jsbcement@bestcement.co.in
13	M/S Vinayak Cement	Sarutari,Byrnihat, Sonapur, Kamrup(M) Pin-782402	sbcement@gmail.com
14	K.R Associates (Clinker Part)	Ambher, 12 Th Mile, Jorabat,Kamrup(M) Pin-781023	Ishaanmodi16@Gmail.com

Annexure - XIV



Pollution Control Board, Assam
Bamunimaidam, Guwahati-21

No. LAB-14014(11)/1/2025-LAB-PCBA/47

Dated Guwahati the 28th Mar, 2025

Expression of Interest

Pollution Control Board, Assam invites 'Expression of Interest' from the interested firms/institutions for the conducting "Comprehensive Carrying Capacity Study of Environmental Pollution Load and its Source Apportionment Study for the Critically Polluted Area(CPA) of Byrnihat (Assam)".

Interested firms/institution may submit their Expression of Interest in a sealed envelope super scribed "EOI for Comprehensive Carrying Capacity Study of Environmental Pollution Load and its Source Apportionment Study for the Critically Polluted Area(CPA) of Byrnihat(Assam)" to the Member Secretary, Pollution Control Board, Assam, Bamunimaidam,, Assam so as to reach by 17-04-2025 14:00 hrs. The EOI shall be opened on 17-04-2025 at 15:00 hours..

The details of the EOI document is available in the Board's website <https://pcbassam.org/tender.html> In case of any clarification please contact the office of Pollution Control Board, Assam, Bamunimaidam, Guwahati-21 on any working day. The Board reserves the right to reject any or all the "Expression of Interest" without assigning any reason thereof..

Signed by
Gokul Bhuyan
Date: 28-03-2025 12:19:30

Member-Secretary

Memo No. LAB-14014(11)/1/2025-LAB-PCBA/47-A

Dated Guwahati the 28th Mar, 2025

Copy to:

- 1) The Chief Env. Scientist, Central Lab., PCBA for information & necessary action..
- 2) The Regional Head, Regional Office-Guwahati, PCBA for information & necessary action.
- 3) The EITO, PCBA for uploading the 'Expression of Interest' in the Board's website.
- 4) Deputy Manager (F&A), PCBA for information & necessary action.

(e-signed)
Member-Secretary

Annexure - IX

**Regional Office: Guwahati
Pollution Control Board, Assam**

Assam Govt. Press Road, Bamunimaidam, Guwahati-21.

E-mail id: ro_guwahati@pcbassam.org, roguwahati1.pcba@gmail.com

No. APCB/ROG/T-508/2022-23/130
12Dated Guwahati, the 30th April, 2025

To,
The Member Secretary,
Pollution Control Board, Assam
Bamunimaidam, Guwahati-21

Sub: Draft Minutes of Meeting held on 10.04.2025 at 3:00 PM in the Conference Hall of the Head Office, PCBA- reg.

Sir,

In inviting reference to the subject cited above, I have the honour to enclose herewith the draft minutes of meeting held on 10.04.2025 at 3:00 PM in the Conference Hall of the Head Office, PCBA for your kind perusal and needful.

Enclosed: As stated above.

Yours sincerely,

Dey
30.04.25
(D. Dey)Regional Executive Engineer,
Regional Office Guwahati.Memo No. APCB/ROG/T-508/2022-23/130-A
Copy to: 12Dated Guwahati, the 30th April, 2025

1. P.A. to the Chairman, for kind appraisal of the Hon'ble Chairman for favour of kind information

Dey
30.04.25
(D. Dey)Regional Executive Engineer,
Regional Office Guwahati.

1129

Pollution Control Board Assam

Draft Minutes of Meeting

Meeting Details:

A meeting was held on 10-04-2025 at 3:00 P.M. in the Conference Hall of the Head Office, Pollution Control Board Assam, with the representatives of Industries located at Critically Polluted Area (CPA), Byrnihat (Assam Part). The meeting was Chaired by Hon'ble Chairman, PCBA. Hon'ble Member Secretary, PCBA, officials of Head Office and Regional Office Guwahati, PCBA were present in the meeting. The prime agenda of the meeting was to formulate a road map for improving the Air quality of the area and to ensure effective implementation of the Action Plan for Abatement of Environmental Pollution in the Byrnihat (Assam Part) Industrial cluster.

Meeting attendees:

1. Officials of Pollution Control Board Assam (Attendance Sheet Enclosed- Annexure-I)
2. Industry Representatives (Attendance Sheet Enclosed – Annexure –II)

General Meeting Minutes:

1. Address of the Hon'ble Chairman, Pollution Control Board Assam:

alc

At the outset, the Hon'ble Chairman, Pollution Control Board Assam, welcomed all the attendees of the meeting. The Hon'ble Chairman, PCBA emphasized that the issue of pollution in Byrnihat (Assam Part) needs to be tackled urgently with a proper scientific approach. Emphasis was laid upon adequate maintenance of Emission Control Systems in all the industries. It was further stated that proactive measures such as maintaining of good road conditions inside the industry, adequate tree plantation etc. needs to be implemented. All the industries were urged to initiate necessary steps to address all the environmental factors ranging from dust emission to waste management in their units. Hon'ble Chairman, PCBA, emphasized on striking a balance between environment protection and development and finally stated that stringent actions will be taken against violators.

2. Address of the Hon'ble Member Secretary, Pollution Control Board Assam:

Hon'ble Member Secretary emphasized on finding a solution for the current situation in Byrnihat (Assam Part). He further added that in the industries there is a need for improvement in housekeeping practices. He insisted on incorporating water sprinkling, proper enclosures and covering of raw materials during transportation etc. It was further stated that industries should take proactive steps such as forming an Association to regulate themselves. At the conclusion, Hon'ble Member Secretary, PCBA added that an advisory pertaining to dust suppression measures will be issued shortly.

HD

128

3. Presentation by ACES, Central Laboratory, Head Office, Pollution Control Board Assam:

Background of Bymihat CPA with respect to CEPI, Action Plan and Present Situation.

4. Presentation by AEE, Regional Office Guwahati, Pollution Control Board Assam, on Environmental Compliances and way forward:

Different measures to control the fugitive emissions were discussed. Further emphasis was given on Green belt augmentation and the need for incorporation of additional dust control measures.

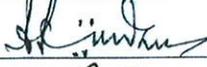
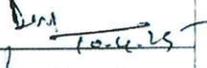
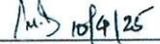
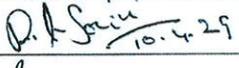
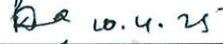
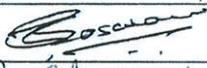
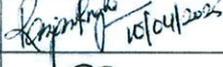
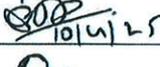
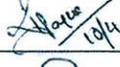
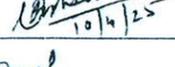
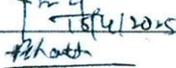
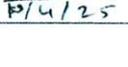
5. Interactive session (Q&A):

Industry representative (Mukut Deka, representative of Radha Coke Products Pvt. Ltd, located at 12th Mile, Ambher, GS Road, Kamrup (M), Guwahati-781022) pointed out some of the non-industrial sources of pollution such as hill cutting and vehicular emissions. Suggestions regarding the formation of joint committee and guidance was sought from the Board in this regard.

olc

Annexure - I

Attendance Sheet for PCBA officials of the meeting on 10th April, 2025

Sl. No.	Name	Designation	Signature
1	Dr. Arup Kumar Misra	Chairman, PCBA	
2	Sri Gokul Bhuyan	Member Secretary, PCBA	
3	M. M. Bora	ACEE	
4	G. K. MISRA	CES	
5	P. K. Sarmah	ACES	
6	D. Dey	EE, ROH	
7	M. BARDALAI	ACEE	
8	Rita Sarmah	In. En E.	
9	P. Saha	SES	
10	Uttam Talukder	SEE	
11	Jayanta Das	EE	
12	Simanta Goswami	AEE S	
13	Ksh. Ranjana Singh	AEE S	
14	Dr. Sahesak Jahan	AEE S	
15	R. Chowdhury	EES	
16	Rabial Haque	EES	
17	Ankur Palit	AEE	
18	U. K. Sharma	AEE	
19	Jayal Bhattacharya	AE, ROH	
20	Mishakesh Bhattacharya	AE, ROH	



Annexure - II

Date: 10/09/2025 (Thursday)

(12)

Sl. No.	Name	Organization	Phone/Cell No.	E-Mail ID	Signature
1)	ARAB BHATTACHARJEE	HILAND INFRA TECH	70025-23510	hilandinfra@rediffmail.com	[Signature]
2)	Vijayal Khotacharya	JSB Cant Rel	96780 63634	vgopal@kpscenergy.com	[Signature]
3)	Sanjeev Todi	Karnataka Power Solution	9435211256	kpsc@kpscenergy.com	[Signature]
4)	Lalit Chandra Prasad	Luvi coal product pvt	9435216215	lepp@kpscenergy.com	[Signature]
5)	Radhika Coke Products Ltd	Musket DeKa	9435112706		[Signature]
6)	Jaiwan Agarwal	S.M. Cement	6900920816		[Signature]
7)	Ghansu Kshetri	Superlite ARI Block	9954866095		[Signature]
8)	Pranav K. Jhunjhunwala	SHUBHANGI CEMENT	700249105		[Signature]
9)	SATYENDRA SARMA	GLOBAL COKE PRODUCTS	97007207203		[Signature]
10)	Pritish Debnath	-DO-	7002655493		[Signature]
11)	YASH AGARWAL	MEGHA HEAVY Mega Heat Recovery	9864200021		[Signature]
12)	A. N. S. S.	S.M. COKE PVT	700247150		[Signature]
13)	Ranjay Kumar Bhanu	M/E S.M.B. Bricks	7086040001		[Signature]
14)	Dipankar Ghosh	Himalayan Dinning (P) Ltd	7002822191		[Signature]
15)	Sunil Agarwal	J.K. Auto Bt KH	8622244285		[Signature]
16)	Radium Saha Banerjee	JSB Cement LLP	943511182		[Signature]
17)	Rakesh Prasad	RBC BRICKS Industries	7435115918		[Signature]
18)	Sanjay Agarwal	LH Coal Product	7099047300		[Signature]
19)	Ram Nath Saha	GyteenTech Industries	9678023324		[Signature]
20)	Raj Kumar	Steel Door Tiles	9862522886		[Signature]
21)	H. Majumdar	Sri Bhagam Corblon Company	7101038097		[Signature]
22)	Damodar Prasad	Prive Coke P.L.	879731305		[Signature]
23)	Pankaj Saha	Aranta Nutrition & Food Product	9265755736		[Signature]

2/0

12/3

Digitally signed by
 Gautam Kr Misra
 Date: 23-07-2025
 17:18:12
 Member Secretary

These measures have been prescribed with an objective to reduce the concentration of Particulate Matter (PM) in the Bymhat region and subsequently maintain the air quality of the area within the prescribed standards, in accordance with section 17(a) of the Air (Prevention and Control of Pollution) Act, 1981.

The industries located within the Bymhat CPA shall submit a quarterly Action taken report to the Board, falling which necessary action shall be initiated under the purview of the extant Environmental Legislations.

Sl.No.	Dust Suppression/ Fugitive Emissions Reduction measures	Category of Industries	Applicable
1)	All material loading/unloading and transfer points shall be equipped with adequate enclosures.	All Red and Orange category units.	All categories
2)	Air Borne Dust at all transfer points shall be extracted to Bag Filters.	All Red and Orange category units.	All categories
3)	Water spraying system shall be incorporated within industrial premises.	All Red and Orange category units.	All categories
4)	Fly-ash shall be pumped directly from tankers to Silos pneumatically in Closed Loop.	Cement Industries, Fly-ash Bricks (AAC blocks)	All categories
5)	All internal roads should be completely paved.	All Red and Orange category units.	All categories
6)	Industries to employ/designate a "Dust Control Personnel" and submit contact details of the designated employee to the Board.	All Red and Orange category units.	All categories
7)	Maintain Records of maintenance of Air Pollution Control Devices including corresponding maintenance schedule along with details of replacement of bags in case of Bag Filters.	All Red and Orange category units.	All categories
8)	Incorporate vehicle wheel washing bay at the entrance and exit of the Industrial premises (Rainwater / treated waste water shall be preferably used for the purpose)	All Red Category (including all Cement and Coke industries)	All categories
9)	Formulate an annual tree plantation plan and implement the same.	All Red Category (including all Cement and Coke industries)	All categories

In accordance with the Comprehensive Environmental Pollution Abatement Action Plan for Bymhat Industrial Cluster, Assam, formulated by the Assam Pollution Control Board and for its effective implementation thereof, the following measures for dust suppression and control of fugitive emissions are hereby notified to be mandatorily undertaken by industries located in the Bymhat Critically Polluted Area. The measures prescribed below are to be implemented in addition to the terms and conditions stipulated in the Consent to Operate accorded to the units.

CIRCULAR


Assam Pollution Control Board
 (Department of Environment, Forest & Climate Change, Govt. of Assam)
 অসম প্ৰদূষণ নিয়ন্ত্ৰণ বোর্ড
 (অসম পৰিবেশ, বনাঞ্চল আৰু জলবায়ু পৰিৱৰ্তন বিভাগ)
 NABL Accredited Testing Laboratory : Certificate No. TC-11384



Copy to:

- 1) The Regional Executive Engineer, Regional Office Guwahati, APCB for information and necessary action.
- 2) The Nodal Officer CPA-for information
- 3) ETO- for uploading in the Board's Website.

Member Secretary
(e-signed)

Pollution in Byrnihat area

PCBA meets industry representatives

STAFF REPORTER

GUWAHATI, April 11: A meeting was organized by Pollution Control Board Assam with representatives of industries located at Byrnihat area yesterday at the conference hall of the Board with an objective to ensure effective implementation of the action plan for abatement of environmental pollution in the Byrnihat industrial cluster with special emphasis on formulating a road map for improving the air quality of the area.

PCBA chairman Dr Arup Kumar Misra addressed the in-

dustries and urged them to prioritize environmental management and initiate proactive measures to address all related factors ranging from dust emission to waste management in their units. He further stressed on striking a sustainable balance between environmental protection and development.

PCBA Member Secretary Gokul Bhuyan, stressed on the fact that there is an urgent need for the industries to augment dust suppression measures, proper waste management and improvement in housekeeping practices. He further empha-

sised on constitution of a coordination committee among all the industries to initiate activities for environmental protection such as community level tree plantation etc.

Detailed presentations were made on the action plan for Byrnihat area by the Central Laboratory, PCBA as well as on environmental management practices for industries by Regional Office of PCBA. It was followed by an interactive session, wherein the representatives of the industries put forward their views on other non-industrial sources of pollution.

Top lawyers get notices on contempt case

STAFF REPORTER

GUWAHATI, April 11: A division bench of Gauhati High Court today issued notices to two senior lawyers and another member of the bar association on the contempt cases filed against them by advocate general Devajit Saikia.

Two criminal contempt cases were filed by Saikia against Gauhati High Court

DR. B. BOROAH CANCER INSTITUTE

Three Year Competency Based Senior Residency cum TMC Fellowship in Different Subspecialties of Oncology

Applications in prescribed form are invited for admission into Three Year Competency Based Senior Residency Cum TMC Fellowship in Different Subspecialties of Oncology (Session 2025-2026).

For more information about programme, admission procedure and important dates etc., please visit the website of Dr. B Borooah Cancer Institute <https://bbcionline.org/home/admissionnotice#gsc.tab=0>



Dy. Director (Academics)



ASSAM POWER DISTRIBUTION COMPANY LIMITED

(A Govt. of Assam Public Limited Company)

NOTICE

This is for general information to the public that the O/O The Sub-Divisional Engineer, Kamargaon Electrical Sub-Division, APDCL, UAR Kamargaon under Golaghat Electrical Division will be shifted to a new rented premise at the proximity of NH-37 w.e.f., 01.04.2026.

Our new office address will be NH-37, Near Kamargaon Tini Ali Over Bridge Bus Stop. The consumers are hereby requested to co-operate with us for the inconvenience.



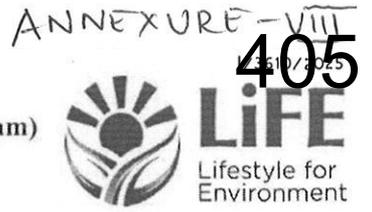
Assam Pollution Control Board

(Department of Environment, Forest & Climate Change, Govt. of Assam)

অসম প্ৰদূষণ নিয়ন্ত্ৰণ পৰিষদ

(অসম চৰকাৰৰ বন, পৰিৱেশ আৰু জলবায়ু পৰিৱৰ্তন বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



CIRCULAR

In accordance with the Comprehensive Environmental Pollution Abatement Action Plan for Byrnihat Industrial Cluster, Assam, formulated by the Assam Pollution Control Board and for its effective implementation thereof, the following measures for dust suppression and control of fugitive emissions are hereby notified to be mandatorily undertaken by Industries located in the Byrnihat Critically Polluted Area. The measures prescribed below are to be implemented in addition to the terms and conditions stipulated in the Consent to Operate accorded to the units.

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9)	Formulate an annual tree plantation plan and implement the same.	All categories

These measures have been prescribed with an objective to reduce the concentration of Particulate Matter (PM) in the Byrnihat region and subsequently maintain the air quality of the area within the prescribed standards, in accordance with section 17(a) of the Air (Prevention and Control of Pollution) Act, 1981.

The industries located within the Byrnihat CPA shall submit a quarterly Action taken report to the Board, failing which necessary action shall be initiated under the purview of the extant Environmental Legislations.

Digitally signed by

Gautam Kr Misra

Date: 23-07-2025

17:18:12

Member Secretary

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

Phone : 0361-2550258; Website : www.pcbassam.org; E-mail : membersecretary@pcbassam.org

Regional Offices at : Dibrugarh, Golaghat, Sibsagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon, Silchar, Tinsukia & South Bank



Copy to:

- 1) The Regional Executive Engineer, Regional Office Guwahati, APCB for information and necessary action.
- 2) The Nodal Officer CPA-for information
- 3) EITO- for uploading in the Board's Website.

(e-signed)
Member Secretary



Annexure - VIII



GOVERNMENT OF ASSAM
OFFICE OF THE CO-DISTRICT COMMISSIONER
DIMORIA CO-DISTRICT::SONAPUR
(MAGISTERIAL BRANCH)

e-mail: cdc-dimoria@assam.gov.in

PROHIBITORY ORDER (U/S 163 BNSS)

Whereas it has been brought to the notice of the undersigned that illegal **debris burning and hill cutting** is taking place in the **Byrnihat area** under Kamrup Metropolitan District, leading to severe environmental degradation, air pollution, and risks of landslides.

And whereas such activities cause air pollution, soil erosion, destruction of natural vegetation, and ecological imbalance, affecting the health and well-being of residents.

And whereas such acts are in violation of environmental protection laws and urban development regulations and pose a threat to public safety and the environment.

Therefore, in the exercise of powers conferred under **BNSS 163, I**, Shri Biswajit Saikia, ACS, Additional District Magistrate, Dimoria Co-District, Sonapur, do hereby **promulgate a Prohibitory order** prohibiting the following activities in Byrnihat and its surrounding areas with immediate effect:

1. Burning of debris, waste materials, or any other substance that contributes to air pollution.
2. Unauthorized cutting of hills, excavation, or removal of soil and rocks that may cause soil erosion, landslides, or environmental hazards.
3. Dumping of construction waste, industrial waste, or any other debris that leads to environmental contamination.
4. Any act causing air, water, or soil pollution that adversely affects the ecosystem and public health.

This order shall come into force with immediate effect and remain in operation until further orders. Any violation of this order shall result in prosecution under the relevant provisions of the BNS 2023 and other applicable laws.

GIVEN under my hand and seal on this 29th March 2025

Digitally signed by
BISWAJIT SAIKIA
Date: 30-03-2025

14:10:09
Addl. District Magistrate

&
Co-District Commissioner
Dimoria Co-District, Sonapur

eCF no. 144274

Copy to:-

1. The District Magistrate, Kamrup Metropolitan District for kind information.
2. The Regional Executive Engineer Pollution Control Board, Assam for information and take necessary action.
3. The Circle Officer, Sonapur Revenue Circle for kind information and necessary action.
4. The DFO, Guwahati East for information and necessary action.
5. The Officer-in-Charge, Sonapur Police Station for kind information and necessary action.

(e-signed)
Addl. District Magistrate
&
Co-District Commissioner
Dimoria Co-District, Sonapur

অসম চৰকাৰ



**GOVERNMENT OF ASSAM
OFFICE OF THE CO-DISTRICT COMMISSIONER
DIMORIA CO-DISTRICT:: SONAPUR
(MAGISTERIAL BRANCH)**

e-mail: cdc-dimoria@assam.gov.inNo. **143515**

Date: As signed

To,

The D.T.O. (Enf.),
Kamrup Metropolitan District

Sub: Pollution checking drive in Byrnihat area.

Sir,

With reference to the subject cited above, I am to inform you that the Byrnihat area, located within the Dimoria Co-District, has consistently been ranked as the most polluted city in the world, which is a matter of serious concern for both public health and the environment.

One of the major problem is the illegal parking of heavy vehicles along the National Highway leading to traffic congestion and increased vehicular emissions contributing towards the pollution.

In this connection, you are requested to take stringent measures to curb the illegal parking and to initiate special pollution checking drives for vehicles in the areas.

This is for favour of your kind information and necessary action.

Yours faithfully
**Digitally signed by
BISWAJIT SAIKIA
Date: 24-03-2025
16:42:48**

Co-District Commissioner,
Dimoria Co-District, Sonapur.
Date: / /2025

Memo No. **MJ-69/31/2025-MAG-CD(DIM)**Copy to:

1. The Regional Executive Engineer, PCB, Assam for information.
2. The Project Director, PIU-Shillong, NHAI for information.
3. The Divisional Forest Officer, Guwahati Division for information.
4. P.A. to the District Commissioner, Kamrup Metropolitan District for kind appraisal of the District Commissioner, Kamrup Metropolitan District.

Co-District Commissione,
Dimoria Co-District, Sonapur.



Air Quality Index (AQI) of Byrnihat Town of Last Six Month (July,2025 - Dec,2025)
(Based on CAAQMS)

Month	AQI
July,2025	136
August,2025	131
September,2025	96
October,2025	107
November,2025	113
December,2025	144

**Air Quality Index (AQI) of Byrnihat Town of Last Six Month (July 2025 – Dec 2025)**

(Based on CAAQMS)

Month	AQI
July,2025	136
August,2025	131
September,2025	96
October,2025	107
November,2025	113
December,2025	144

National Air Quality Index

AQI	Possible Health impacts
Good (0–50)	Minimal Impact
Satisfactory (51–100)	Minor breathing discomfort to sensitive people
Moderate (101–200)	Breathing discomfort to the people with lung, heart disease, children and older adults
Poor (201–300)	Breathing discomfort to people on prolonged exposure
Very Poor (301–400)	Respiratory illness to the people on prolonged exposure
Severe (>400)	Respiratory effects even on healthy people



Pollution Control Board, Assam
Bamunimaidam, Guwahati-21

GUIDELINES



No. WB/LB-306/2017-18/334

Dated Guwahati the 27th Feb' 2020

Storage and trading of coal by any occupier is treated as an industrial activity under Environment (Protection) Act, 1986, Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 and Rules made there under. Accordingly following Guidelines shall be applicable to these units.

Such units carrying out storage and trading of coal in the State must get permission from Pollution Control Board, Assam for establishment and operation of the unit after payment of necessary fees in proper format.

The Pollution Control Board, Assam shall allow operation of such storage/trading of coal under following conditions :-

1. The Coal storage/trading area must have well determined boundary wall (brick or bamboo not less than 10 ft. in height).
2. All along the boundary two rows of bamboo with spacing of 5 meters x 5 meters must be planted immediately and maintained so that it creates vegetative wall/screen to arrest the spread of Particulate Matters.
3. Coal should be stored on an impervious concrete bed to avoid contamination of ground water leaching through rainwater, spraying water, etc.
4. Drainage should be constructed around the periphery of coal dump to lead rainwater to reservoirs to be developed within walled premises of traders for chemical treatment of stored water especially for maintenance of appropriate pH and heavy metal contaminations.
5. All coal storage units have to install Primary Effluent Treatment Plant (PETP) for treatment of Waste Water and neutralization of Acidic water.
6. Proper scientific stacking of coal in the unit should be done to avoid self-ignition.
7. To provide wire netting around the coal dump for arrest scattering of small particles by wind etc.
8. Water spraying arrangement should be provided at a particular interval of time to control dispersion of dust.
9. Trucks loaded with coal should be covered during movement.
10. Annual renewal of permission/consent of the Board shall be necessary as per relevant Rules as amended for time to time.

All Coal Storage Unit in the State of Assam are required to comply to the above Guidelines and obtain Consent of the Board failing which action for closure of such activities may be taken by the Board as per Law.

[Signature]
Member Secretary (i/c)

Dated Guwahati the 27th Feb' 2020

Memo No. WB/LB-306/2017-18/334 - A

Copy to:

- 3370**
1. The Principal Secretary to the Govt. of Assam, Department of Environment & Forest, Dispur for kind information.
 2. P.S. to Minister of Env. & Forest, Govt. of Assam for kind appraisal of the Hon'ble Minister.
 3. The All Deputy Commissioner in the Districts of Assam for kind information and necessary action.
 4. P.A. to the Chairman, PCBA for kind appraisal of the Hon'ble Chairman.
 5. The ACEE/SEE/REE; RO / RLO; Guwahati-1 / Guwahati-2 / Tezpur / Bongaigaon / Silchar/Sivasagar/Dibrugarh/Golaghat/Nagaon, PCBA for information & necessary action.
 6. The HoIT, IT Section, Head Office, PCBA - Requested to upload this Notification in the Board's Website.
 7. The SPRO cum Head of Advertisement Cell, PCBA for information.
 8. M/s. APS Advertising Pvt. Ltd., Guwahati-1 - They are requested to publish the 'GUIDELINES' in the "The Assam Tribune" in all editions (in minimum font size) on **28.02.2020** and submit the bill for necessary payment.
 9. Notice Board; Pollution Control Board, Assam.

[Signature]
Member Secretary (i/c)